

Dak Register on 01/03/2020

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
808/2020	02/03/2020	NIL DT. 26.2.2020	KAMAKSHI, STENO CESTAT AHMEDABAD	CORRECTION IN THE UPLOADED FILE	Member(T)			
809/2020	02/03/2020	NIL DT. 27.2.2020	BABITA KALRA, STENO	CORRECTION IN THE UPLOADED FILE	PA			
810/2020	02/03/2020	NIL DT. 8.5.2019	COMPLAINANT, M/S. EUPHORIA WORLD TRAVELS	COMPLAINT AGAINST M/S. PARAFAIT HOSPITALITY	PA			
811/2020	02/03/2020	NIL DT. 20.2.2020	FOR R.ESS IRON & STEEL P LTD.	ATTENTION TO LETTER DT. 8.2.2020	PA			
812/2020	02/03/2020	NIL	SULEKHA BEEVI, M(J)	DISPOSAL STATEMENT	Computer Cell			
813/2020	02/03/2020	CESTAT/AHD/ADMN/02/2007/497 DT. 28.2.2020	P. PRASANNA, TECHNICAL OFFICER, AHMEDABAD	FORWARDING OF TA BILL OF SH. RAJU, MEMBER (T)	Account Section			
814/	02/03	F. NO. G-	KRIPA	ALLOCATION	Account			

2020	/2020	20(1)BUDGET/CESTAT/ CHE/2016 DT. 28.2.2020	SHANKE R, AR,CHEN NAI	OF FUNDS	t Section			
815/ 2020	02/03 /2020	NIL DT. 25.2.2020	GOVIND YADAV, PA TO MEMBER(J)	TOUR BILL OF SH. ASHOK JINDAL M(J)	Accoun t Section			
816/ 2020	02/03 /2020	NIL DT. 17.2.2020	AJAY SHARMA, M(J)	CL FOR 1 DAY	Admini stration Section			
817/ 2020	02/03 /2020	NIL DT. 27.2.2020	M. GOWTHA M, TAMIL NADU	WILLINGNESS TO ACCEPT OFFER OF APPOINTMEN T	Admini stration Section			
818/ 2020	02/03 /2020	NIL DT. 28.2.2020	ANIL CHOUDH ARY, MEMBER (J)	PERMISSION FOR PRONOUNCE MENT OF ORDERS	PA			
819/ 2020	02/03 /2020	NIL DT. 27.2.2020	V. RAM GOPAL, STENO HYDERA BAD	EL APPLICATION OF SH. P. VENKATA SUBBA RAO, M (T)	Admini stration Section			
820/ 2020	02/03 /2020	CESTAT/AHD/PER/65/20 18-494 DT. 26.2.2020	RAMESH NAIR, MEMBER (J)	DECLARATIO N OF NIL AMOUNT RECEIVED	Admini stration Section			
821/ 2020	02/03 /2020	NIL DT. 27.2.2020	P. DINESHA, MEMBER (J)	MEDICAL LEAVE APPLICATION	Admini stration Section			
822/ 2020	02/03 /2020	NIL DT. 24.2.2020	ANIL G. SHAKKA RWAR, MEMBER (T)	FILING OF PENSION FOR THROUGH BHAVISYA PORTAL	Admini stration Section			
823/ 2020	02/03 /2020	F. NO. A- 20(1)/PERS.FILE/AK-	KRIPA SHANKE	RELIEVING ORDER OF SH.	Admini stration			

		LDC/2016 DT. 24.2.2020	R, AR,C HENNAI	ASHOK KUMAR, LDC	Section			
824/ 2020	02/03 /2020	F. NO. A-24(1)LEAVE FILE/PD-M(J)/CHE/2018 DT. 24.2.2020	KRIPA SHANKE R, AR,C HENNAI	LEAVE INTIMATION OF SH. P. DINESHA, CESTAT CHENNAI	Admini stration Section			
825/ 2020	02/03 /2020	F. NO. A-2491)/LEAVE FILE/KS-AR/CHE/2020 DT. 24.2.2020	KRIPA SHANKE R, AR,CHEN NAI	JOINING REPORT OF SH. KRIPA SHANKER, AR	Admini stration Section			
826/ 2020	02/03 /2020	F.NO. 3/CEGAT/MAS/99 DT. 24.2.2020	KRIPA SHANKE R, AR,CHEN NAI	DECLARATIO N OF DDO	Admini stration Section			
827/ 2020	02/03 /2020	F. NO.2(23)/RSC- UDC/CESTAT/CHD-2016 DT. 25.2.2020	HOO, CESTAT, CHANDIG ARH	REQUEST FOR CANCELLATI ON OF TRANSFER OF SH. RAVI SHEKHAR CHAUDHARY, UDC	Admini stration Section			
828/ 2020	02/03 /2020	F. NO. A- 38(1)/PENSION/RETIRE MENT/MMD- TECH.MEMBER/CESTA T/2019 DT. 27.2.2020	KRIPA SHANKE R, AR,CHEN NAI	PAY DETAILS OF SH. MM DAMODAR, RETIRED MEMBER	Admini stration Section			
829/ 2020	02/03 /2020	NIL DT. 2.3.2020	POOJA, LDC	REPORTING FOR DUTY	Admini stration Section			
830/ 2020	02/03 /2020	F. NO. 04/CESTAT/HYD/PF/BK/ 16/38 DT. 26.2.2020	AR, CESTAT, HYDERA BAD	REPRESENTA TION OF SH. BIJENDER KUMAR, LDC	Admini stration Section			
831/ 2020	02/03 /2020	NIL DT. 25.2.2020	GOVIND YADAV, PA TO M (J)	TA BILL OF SH. ASHOK JINDAL, M (J)	Admini stration Section			
832/ 2020	02/03 /2020	F. NO.	P.V.	REPRESENTA	Admini			

2020	/2020	04/CESSTAT/HYD/PF/VJ/16/39 DT. 26.2.2020	SUBBARAO, MEMBER (T)	TION OF SMT. VANAM JAYAHREE, STENO ON DEPUTATION	stration Section			
833/ 2020	02/03 /2020	NIL DT. 28.2.2020	P. DINEHSA, M(J)	PERMISSION TO LEAVE STATION	Admini stration Section			
834/ 2020	02/03 /2020	NIL	JYOTI, LDC	LEAVE APPLICATION AND JOINING REPORT	Admini stration Section			
835/ 2020	02/03 /2020	NIL	JYOTI, LDC	LEAVE APPLICATION AND JOINING REPORT	Admini stration Section			
836/ 2020	02/03 /2020	NIL	JYOTI, LDC	LEAVE APPLICATION AND JOINING REPORT	Admini stration Section			
837/ 2020	02/03 /2020	NIL DT. 28.2.2020	JYOTI, LDC	LEAVE APPLICATION AND JOINING REPORT	Admini stration Section			
838/ 2020	02/03 /2020	NIL	ANIL KUMAR, MTS	PERMISSION TO LEAVE STATION	Admini stration Section			
839/ 2020	02/03 /2020	NIL	NEHA SOMANI, PARTNER , AGARWA L SANJIV AND CO.	REQUEST FOR ADJOURNME NT	AR/Cu s			
840/ 2020	02/03 /2020	NIL	SH. C.L.MAH AR, M (T)	PERMISSION FOR PRONOUNCE MENT in c/52445 of 2018 and others	PA			
841/ 2020	02/03 /2020	NIL	SH. C.L.MAH AR, M (T)	permission for issuance or order in	PA			

				st/50945/2015				
842/2020	03/03/2020	NIL	SUKHBIR SINGH, MTS	JOINING REPORT	Administration Section			
843/2020	03/03/2020	NIL DT. 2.3.2020	DEEPAK KR. MALIK, LDC	EL FOR 3 DAYS	Administration Section			
844/2020	03/03/2020	NIL	KISHORI LAL, MTS	COMMUTED LEAVE	Administration Section			
845/2020	03/03/2020	NIL DT. 2.3.2020	RAJESH KUMAR, MTS	COMPENSATORY LEAVE AND STATION LEAVE PERMISSION	Administration Section			
846/2020	03/03/2020	01/CESTAT/BANG/JUDL	UMA SHANKAR VERMA, ASST. REGISTRAR	to make correction in uploaded order by sh. parveen kumar kataria	PA			
847/2020	03/03/2020	F. NO. A-38(1)/PENSION/RETIREMENT/MMD-TECH.MEMBER/CESTAT/2019 DT. 27.2.2020	KRIPA SHANKE R, AR, CHENNAI	PAY DETAILS OF SH. MM DAMODAR, RETIRED MEMBER	Administration Section			
848/2020	03/03/2020	NIL	KAILASH, STENOGR. II, CESTAT, CHANDIGARH	PERMISSION FOR DELETION/MODIFICATION OF UPLOADED ORDERS	PA			
849/2020	03/03/2020	NIL	SH. C.J.MATH EW, M (T)	DISPOSAL STATEMENT OF JANUARY	Computer Cell			
850/2020	03/03/2020	F. NO. 3/CEGAT/MAS/99 DT. 28.2.2020	KRIPA SHANKE R, AR, CHENNAI	NOMINATION OF DDO-REG	Administration Section			

851/2020	03/03/2020	1(3)/AW/M(J)/PF/CESTAT/ALD/2018	MANAS KR. SINHA, ASST REGISTRAR	SUBMISSION OF BOARDING PASS	Account Section			
852/2020	03/03/2020	NIL	RITESH SHAH, ASST.MANAGER	SETTLEMENT OF INVOICES/CR EDIT NOTE		CT		
853/2020	03/03/2020	F. NO. G-10(1)/BUDGET/CESTAT/CHE/2016 DT. 28.2.2020	KRIPA SHANKE R, AR, CHENNAI	ALLOCATION OF FUNDS	Administration Section			
854/2020	03/03/2020	IV(16)30/R/UDR/MISC-CESTAT/2017/PT	B V PATEL, ASSTT. COMMISSIONER	REQUEST FOR PROVIDING CERTIFIED COPY OF FINAL ORDER	AR/Excise			
855/2020	03/03/2020	F. NO. 2(23)RSC-UDC/CESTAT/CHD-2016 DT. 28.2.2020	HOO, CESTAT, CHANDIGARH	REQUEST FOR CANCELLATION OF TRANSFER OF SH. RAVI SHEKHAR CHAUDHARY, UDC	Administration Section			
856/2020	03/03/2020	IV(16)30/R/UDR/763/2018	DR. B.S.MEENA, COMMISSIONER	MISC. APPLICATION FOR EARLY HEARING AND BUNCHING OF THE APPEAL FILED BY THE DEPT.	AR/Custs			
857/2020	03/03/2020	NIL DT. 28.2.2020	ANIL CHOUDHARY, MEMBER (J)	RH AND STATION LEAVE	Administration Section			
858/	03/03	NIL DT. 2.3.2020	SHRADH	ISSUANCE OF	Admini			

2020	/2020		A MISHRA, STENO III	NOC AND EXPERIENCE CERTIFICATE	stration Section			
859/ 2020	03/03 /2020	NIL DT. 17.2.2020	ANIL G. SHAKKA RWAR, MEMBER (T)	CERTIFICATE OF TRANSFER OF CHARGE	Admini stration Section			
860/ 2020	03/03 /2020	NIL	TAGET MATEMA TICS, GWALIO R	APPEAL AGAINST OIA NO. BHO- EXCUS-001- APP-334-17-18		ASST REGIS TRAR		
861/ 2020	03/03 /2020	F. NO. 2(4)/P.F/MKS/CESTAT/A LLD/2020 DT. 19.2.2020	MANAS KUMAR SINHA, AR, CHENNAI	JOINING REPORT	Admini stration Section			
862/ 2020	03/03 /2020	NIL	SECTION OFFICER, HIGH COURT OF CHATTIS GARH, BILASPU R	CASE NO. TAXC. 130 OF 2018	AR/Cu s			
863/ 2020	03/03 /2020	NIL DT. 17.2.2020	MANAS KUMAR SINHA, AR, ALLAHA BAD	ADDITION OF EL IN JOINING TIME	Admini stration Section			
864/ 2020	03/03 /2020	CEA/77/2018	ADMINIS TRATIVE OFFICER, HIGH COURT, JABALPU R	COPY OF ORDER OF M/S MAIHAR CEMENT THR SARLA NAGAR VS. COMMISSION ER OF CENTRAL GOODS		ASST REGIS TRAR		
865/ 2020	03/03 /2020	F. NO. 14(1)/CAR	MANAS	CONTRACT	Admini			

2020	/2020	HIRING/CESTAT/ALD/2015 DT. 24.2.2020	KUMAR SINHA, AR, ALLAHABAD	FOR HIRING VEHICLE	stration Section			
866/2020	03/03/2020	NIL	POSTMASTER, DEPT. OF POST INDIA	SERVICE TAX SVLDRS-4 FILING REG.		ASST REGISTRAR		
867/2020	03/03/2020	F. NO. 18(1)/MISC/CESTAT/ALD/2015 DT. 27.2.2020	MANAS KUMAR SINHA, AR, ALLAHABAD	ALLOCATION OF SPACE IN NEWLY CONSTRUCTED BUILDING	Administration Section			
868/2020	03/03/2020	V(CESTAT)9/BPIP/RPR-II/2019	SUMIT KUMAR AGRAWAL, DEPUTY COMMISSIONER	DEFECT MEMO ISSUED VIDE DIARY NO. 52961-2019 DATED 30.1.2019		ASST REGISTRAR		
869/2020	03/03/2020	F.NO. CESTAT/MUM/ADMN/SKP DT. 26.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	CAT CASE FILED BY DR. SK PATI	Administration Section			
870/2020	03/03/2020	F. NO. 38(1)ACR CORR/CESTAT/ALLD/2016 DT. 26.2.2020	MANAS KUMAR SINHA, AR, ALLAHABAD	FORWARDING OF APAR	Administration Section			
871/2020	03/03/2020	NIL	S.K.GOGRA, FCA	APPLICATION FOR REMOVAL OF DEFECT DIARY NO. 50156-2020		ASST REGISTRAR		
872/2020	03/03/2020	F. NO. 34/PERSN/CEGAT/CAL/2000/525 DT. 27.2.2020	T.K. SARKAR, DR	EL APPLICATION OF S.K. VERMA, AR	Administration Section			

873/2020	03/03/2020	F. NO. 33/CESTAT/BANG/OSP DT. 28.2.2020	UMA SHANKAR VERMA, AR	ENGAGING OF OUTSOURCED POSTS	Administration Section			
874/2020	03/03/2020	NIL	JAGANNATH POLYMERS PVT. LTD.	APPEAL NO. E/52384/2019 WITHDRAWAL OF APPEAL	AR/Excise			
875/2020	03/03/2020	NIL DT. 2.3.2020	RAJENDER PRASAD, AO	EL FOR 2 DAYS	Administration Section			
876/2020	03/03/2020	F. NO. 01/CESTAT/BANG/NSP DT. 28.2.2020	UMA SHANKAR VERMA, AR	FORWARDING OF DRAFT PAY FIXATION ORDER	Administration Section			
877/2020	03/03/2020	NIL	ASSISTANT REGISTRAR, CESTAT, HYDERABAD	REPLY OF MEMO DATED 13.2.2020		ASST REGISTRAR		
878/2020	03/03/2020	NIL	HIGH COURT, JABALPUR, GWALIOR	FORWARDING FO ORDER DATED 18.2.2020 BY HIGH COURT		ASST REGISTRAR		
879/2020	03/03/2020	F. NO. H-11017/4/2019-COORD(P.T. 1) DT. 27.2.2020	NARENDRA KUMAR, US (COORD) MINISTRY OF FINANCE	RAJYA SABHA UNSTARRED QS	Administration Section			
880/2020	03/03/2020	NIL	T. VISHWA PRAKASH, DR,	RESTORATION OF SALARY IN PFMS	Administration Section			

			MUMBAI					
881/2020	03/03/2020	NIL DT. 3.3.2020	SUNDEEP CHOPRA, UDC	INTIMATION FOR EXAM	Administration Section			
882/2020	03/03/2020	NIL DT. 3.3.2020	SHAMBHU KUMAR	WILLINGNESS FOR JOINING AS LDC	Administration Section			
883/2020	03/03/2020	NIL DT. 25.2.2020	RAMESH NAIR, MEMBER (J)	INVESTMENT DETAILS OF TRANSACTION OF MORE THAN RS. 1 LAC	Administration Section			
884/2020	03/03/2020	NIL DT. 17.2.2020	MANAS KUMAR SINHA, AR, ALLAHABAD	CERTIFICATE OF TRANSFER OF CHARGE	Administration Section			
885/2020	03/03/2020	NIL DT. 26.2.2020	P.K. CHOUDHARY, M(J)	PERMISSION TO VISIT AUSTRALIA & LEAVE APPLICATION	Administration Section			
886/2020	03/03/2020	NIL DT. 27.2.2020	P. DINESHA, MEMBER (J)	3 DAYS COMMUTED LEAVE	Administration Section			
887/2020	03/03/2020	NIL DT. 28.2.2020	P. DINESHA, MEMBER (J)	EL AND STATION LEAVE	Administration Section			
888/2020	03/03/2020	NIL DT. 19.2.2020	C.J. MATHEW, MEMBER (T) MUMBAI	CL FOR 2 DAYS	Administration Section			
889/2020	03/03/2020	NIL DT. 3.3.2020	MANOJ KR. SHARMA, UDC	COMMUTED LEAVE	Administration Section			
890/	03/03	F. NO. 2(23)RSC-	HOO,	REQUEST FOR	Admini			

2020	/2020	UDC/CESTAT/CHD-2016 DT. 28.2.2020	CESTAT, CHANDIG ARH	EXTENSION OF RELIVING ORDER	stration Section			
891/ 2020	03/03 /2020	NIL	ATIN SHARMA, MTS	EL AND JOINING REPORT	Admini stration Section			
892/ 2020	03/03 /2020	F. NO. 17(1)/MS/CESTAT/ALD/ 2018	MANAS KUMAR SINHA, AR, ALLAHA BAD	MONTHLY STATEMENT OF PENDING CASES	AR/Cu s			
893/ 2020	03/03 /2020	F. NO. 7(STAT)CESTAT/CAL/0 6/497 DT. 2.3.2020	DR, CESTAT, KOLKAT A	PENDENCY STATEMENT	AR/Cu s			
894/ 2020	03/03 /2020	NIL DT. 28.2.2020	P.K. CHOUDH ARY, M(J)	DISPOSAL STATEMENT	Compu ter Cell			
895/ 2020	03/03 /2020	F. NO. CESTAT/AHD/DISPOSA L STATEMENT/FEB/2020/ 505 DT. 3.3.2020	MEHUL, STENO AHMEDA BAD	DISPOSAL STATEMENT OF SH. RAMESH NAIR	Compu ter Cell			
896/ 2020	03/03 /2020	NIL	ANIL CHOUDH ARY, MEMBER (J)	DISPOSAL STATEMENT	Compu ter Cell			
897/ 2020	03/03 /2020	NIL	ARCHAN A WADHW A, MEMBER (J)	DISPOSAL STATEMENT	Compu ter Cell			
898/ 2020	03/03 /2020	NIL	SULEKHA BEEVI, M(J)	DISPOSAL STATEMENT	Compu ter Cell			
899/ 2020	03/03 /2020	NIL	VINTAGE FACILITY MANAGE MENT SOLUTIO	INVOICE	Compu ter Cell			

			N					
900/2020	03/03/2020	NIL	REKHA SHEKHA WAT, STENO II	DISPOSAL STATEMENT OF HONBLE PRESIDENT	Computer Cell			
901/2020	04/03/2020	NIL	ARCHANA WADHWA, MEMBER (J)	DISPOSAL STATEMENT	Computer Cell			
902/2020	04/03/2020	NIL DT. 3.3.2020	RANJU MADHRA, SPS	1 DAY EL	Administration Section			
903/2020	04/03/2020	D. NO. 36481/2018/SEC DT. 27.2.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 3.2.2020	AR/Cu s			
904/2020	04/03/2020	D. NO. 3748/2019/SEC-XVII-A DT. 22.2.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 27.1.2020	AR/Cu s			
905/2020	04/03/2020	D. NO. 34083/2018/SEC DT. 27.2.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 17.2.2020	AR/Cu s			
906/2020	04/03/2020	NIL	ASHOK WASU, FOR AVN PROPERTIES	WITHDRAWAL APPLICATION	AR/Cu s			
907/2020	04/03/2020	NIL DT. 28.2.2020	PRACHI, PA TO M(J)	FINAL ORDER WITH FILE IN C/52231/2019	AR/Cu s			
908/2020	04/03/2020	NIL DT. 4.3.2020	RAJESH KUMAR, PS, NCA, MINISTRY OF WATER RESOURCES	REQUEST FOR LEAVE SALARY AND PENSION CONTRIBUTION ON ARREARS	Administration Section			
909/	04/03	NIL DT. 4.3.2020	N. RAJA,	MONTHLY	Compu			

2020	/2020		SPS TO M (J)	DISPOSAL OF SH. S.S. GARG	ter Cell			
910/2020	04/03/2020	NIL DT. 3.3.2020	AR, ALLAHABAD	BENCH WISE DISPOSAL OF CASES	Computer Cell			
911/2020	04/03/2020	NIL DT. 4.3.2020	KRISHNA KUMAR, LDC	CL FOR 2 DAYS	Administration Section			
912/2020	04/03/2020	NIL DT. 4.3.2020	SULEKHA BEEVI, M(J)	EL FOR 3 DAYS	Administration Section			
913/2020	04/03/2020	NIL DT. 4.3.2020	SWAPNA NAIR	EL FOR 1 DAY	Administration Section			
914/2020	04/03/2020	NIL	JYOTI, LDC	EL FOR 2 DAYS AND JOINING REPORT	Administration Section			
915/2020	04/03/2020	NIL DT. 4.3.2020	P. ANJANI KUMAR, MEMBER (T)	CL FOR 1 DAY	Administration Section			
916/2020	04/03/2020	NIL DT. 28.2.2020	SEEMA SADANA, SPS	JOINING REPORT	Administration Section			
917/2020	04/03/2020	F. NO. CESTAT-AHD/JUD/01/07/125 DT. 4.3.2020	DR, CESTAT AHMEDABAD	PENDENCY STATEMENT	AR/Cu s			
918/2020	05/03/2020	NIL	GAJENDRA SINGH, HEAD CLERK	request for retention of govt. accommodation	Administration Section			
919/2020	05/03/2020	NIL	SATISH KUMAR BARGUJAR, HEAD CLERK	request for retention of govt. accommodation	Administration Section			
920/2020	05/03/2020	NIL	SATPAL SINGH, MTS	JOINING REPORT	Administration Section			
921/	05/03	NIL	ARCHAN	JOINING	Admini			

2020	/2020		A, STENO GR. II	REPORT	stration Section			
922/ 2020	05/03 /2020	NIL	SACHIN CHOUDH ARY, LDC	LEAVE ON 19.2.2020 AND 21.2.2020	Admini stration Section			
923/ 2020	05/03 /2020	NIL	ANKIT KUNDU, UDC, CESTAT	JOINING AT CESTAT DELHI	Admini stration Section			
924/ 2020	05/03 /2020	NIL	SACHIN CHOUDH ARY, LDC	JOINING REPORT WITH MEDICAL APPLICATION	Admini stration Section			
925/ 2020	05/03 /2020	NIL	MOHIND ER SINGH, DR (J)	FORWARDIN G OF VIGILANCE CERTIFICATE OF MRS. P. PRASANNA	Admini stration Section			
926/ 2020	05/03 /2020	NIL	M/S KUMAR METAL & ALLOYS PVT. LTD.	APPEAL NO. E/51356/2019 REG.		ASST REGIS TRAR		
927/ 2020	05/03 /2020	NIL	M/S KUMAR METAL & ALLOYS PVT. LTD.	APPEAL NO. E/51902/2019		ASST REGIS TRAR		
928/ 2020	05/03 /2020	NIL	M/S URSS TECH SERVICE S PVT. LTD.	APPEAL NO. ST/53772/2018		ASST REGIS TRAR		
929/ 2020	05/03 /2020	NIL	M/S KUMAR METAL & ALLOYS PVT. LTD. , PANKAJ MALLIK	APPEAL NO. E/52518/2018		ASST REGIS TRAR		
930/ 2020	05/03 /2020	NIL	PANKAJ MALIK	APPEAL NO. E/53418/2018		ASST REGIS		

			FOR M/S R S INDUSTRI ES ROLLING MILLS LTD			TRAR		
931/ 2020	05/03 /2020	NIL	ASST. REGISTR AR, CESTAT, CHENNAI	MONTHLY STATEMENT		ASST REGIS TRAR		
932/ 2020	05/03 /2020	NIL	ASST. REGISTR AR, CESTAT, BANGAL ORE	MONTHLY STATEMENT		ASST REGIS TRAR		
933/ 2020	05/03 /2020	NIL	MANAS KR. SINHA, ASST REGISTR AR	TRAINING OF SOFTWARE RELATED WORKS		ASST REGIS TRAR		
934/ 2020	05/03 /2020	NIL	T.VISWAP RAKASH, DY. REGISTR AR	FORWARDIN G OF JOINING REPORT	Admini stration Section			
935/ 2020	05/03 /2020	NIL	UMA SHANKA R VERMA, ASST. REGISTR AR	FORWARDIN G OF BIO MATRIX ATTENDANCE REPORT	Admini stration Section			
936/ 2020	05/03 /2020	NIL	TEJOSHRI , STENO GR. II	CL ON 26 FEB 2020	Admini stration Section			
937/ 2020	05/03 /2020	CESTAT/AHD/ADMN/02 /2007	P. PRASANN A, TECHNIC AL	FOWARDING OF APPLICATION FOR TA ADVANCE OF	Accoun t Section			

			OFFICER	SH. RAJU, M (T)				
938/2020	05/03/2020	NIL	SH. ANIL G. SHAKKARWAR, M (T)	DISPOSAL STATEMENT OF FEB	Computer Cell			
939/2020	05/03/2020	10251/2018/SEC	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 3882 OF 2018		ASST REGISTRAR		
940/2020	05/03/2020	BUK	ASST. REGISTRAR, CESTAT, CHENNAI	monthly disposal statement of appeals		ASST REGISTRAR		
941/2020	05/03/2020	NIL	ASST. REGISTRAR, CESTAT, BANGALORE	monthly disposal statement of appeals		ASST REGISTRAR		
942/2020	05/03/2020	NIL	ADMINISTRATIVE OFFICER JUDICIAL, RAJASTHAN HIGH COURT, JODHPUR	FINAL ORDER NO. ST/AI522221/2013 IN CEA NO. 54/14		ASST REGISTRAR		
943/2020	05/03/2020	NIL	ADMINISTRATIVE OFFICER JUDICIAL, RAJASTHAN HIGH COURT, JODHPUR	FINAL ORDER NO. ST/56912/2013 IN CEA NO. 44/14		ASST REGISTRAR		
944/	05/03	NIL	ADMINIS	FINAL ORDER		ASST		

2020	/2020		TRATIVE OFFICER JUDICIAL , RAJASTHAN HIGH COURT, JODHPUR	NO. 1167/2010 /SM/BR/12/10/10		REGISTRAR		
945/2020	05/03/2020	NIL	MS. ARCHANA WADHW A, M (J)	relisting of st/50105 of 2019	PA			
946/2020	05/03/2020	NIL	GOBIND PRASAD, MTS	APPLICATION FOR CL FROM 6 TO 11 MARCH	Administration Section			
947/2020	05/03/2020	NIL	DEEPAK KR. MALIK, LDC	APPLICATION FOR EL	Administration Section			
948/2020	05/03/2020	CESTAT/WZB/MUM/ST AT/2019	SANJAY PRASAD, STENO GR. III	DISPOSAL STATEMENT OF DR. S.K.PATI	Computer Cell			
949/2020	05/03/2020	NIL	MUKESH GUPTA, ASST. REGISTRAR	APPLICATION FOR HALF DAY CL	Administration Section			
950/2020	06/03/2020	NIL	DIKSHA SINGH, PA TO M (T)	CORRECTION IN THE APPEAL UPLOADED	PA			
951/2020	06/03/2020	NIL	S.R.MOKAL, SPS, CESTAT, MUMBAI	DELETION OF UPLOADED ORDER IN ST/85030/2014	PA			
952/2020	06/03/2020	ST/51282/2015	VIVEK PANDEY, ADDITIONAL COMMISS	REVENUES WRITTEN SUBMISSION IN ST/ROM/50583		ASST REGISTRAR		

			IONER (AR)	/2019				
953/ 2020	06/03 /2020	IV(16)CA/BHD/213/2015	CHANDR A PRAKASH GOYAL, COMMISS IONER	FILING OF ROM APPLICATION IN THE STAY/MISC ORDER NO. MO/50862- 50863/2019- EX(DB)		ASST REGIS TRAR		
954/ 2020	06/03 /2020	NIL	ASSISTA NT REGISTR AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 39080 OF 2018		ASST REGIS TRAR		
955/ 2020	06/03 /2020	39075/2018/SEC	ASSISTA NT REGISTR AR, SUPREME COURT OF INDIA	CIVIL APPEAL DIARY NO. 39075 OF 2018		ASST REGIS TRAR		
956/ 2020	06/03 /2020	NIL	ADMINIS TRATIVE OFFICER FOR REGISTR AR (J-II)	M/S MANKODI ENTERPRISES VS COMMISSION ER, BHOPAL		ASST REGIS TRAR		
957/ 2020	06/03 /2020	NIL	ADMINIS TRATIVE OFFICER FOR REGISTR AR (J-II)	M/S RAVINDRA KUMAR DUBEY VS. COMMISSION ER, JABALPUR		ASST REGIS TRAR		
958/ 2020	06/03 /2020	NIL	ADMINIS TRATIVE OFFICER FOR REGISTR AR (J-II)	BHARAT OMAN REFINERIES LTD. VS. COMMISSION ER CENTRAL		ASST REGIS TRAR		

				EXCISE, HOSHANGAB AD				
959/ 2020	06/03 /2020	NIL	ADMINIS TRATIVE OFFICER JUDICIAL , RAJASTH AN HIGH COURT, JODHPUR	FINAL ORDER NO. A/74- 75/2012/EX/DB		ASST REGIS TRAR		
960/ 2020	06/03 /2020	7(STAT)CESTAT/CAL/0 6	DEP. REGISTR AR, CESTAT, KOLKAT A	MONTHLY STATEMENT		ASST REGIS TRAR		
961/ 2020	06/03 /2020	NIL	DR. D.M.MISH RA, M(J)	GRANT OF TWO DAY COMMUTED LEAVE ON 25.2.2020 AND 26.2.2020	Admini stration Section			
962/ 2020	06/03 /2020	CESTAT/AHD/PER/70/20 18	MOHIND ER SINGH, DR (J)	FORWARDIN G OF EL APPLICATION OF SH. S.K.VERMA, ASST. REGISTRAR	Admini stration Section			
963/ 2020	06/03 /2020	CESTAT/AHD/PER/67/20 18	MOHIND ER SINGH, DR (J)	FORWARDIN G OF VIGILANCE CERTIFICATE OF MRS. P. PRASANNA	Admini stration Section			
964/ 2020	06/03 /2020	CESTAT/MUM/SA/CAT/ 2016	T.VISWAP RAKASH, DY. REGISTR AR	INTIMATION OF NEXT DATE OF HEARING IN THE MATTER OF OA NO. 156/2017	Admini stration Section			

				FILED BY SH. S. SUDHAKARAN, SPS				
965/2020	06/03/2020	NIL	KRIPA SHANKAR, ASST. REGISTRAR	FORWARDING OF JOINING REPORT OF SH. M. GOWTHAM	Administration Section			
966/2020	06/03/2020	NIL	SUNDEEP CHOPRA, UDC	EL FOR 25.2.2020 AND 6.3.2020	Administration Section			
967/2020	06/03/2020	18(1)/MISC/CESTAT/ALLD/2015PARTIII	MANAS KR. SINHA, ASST REGISTRAR	TRAINING OF SOFTWARE RELATED WORKS	Computer Cell			
968/2020	06/03/2020	NIL	P.K.NEEL A REDDY, SPS TO M (J)	DISPOSAL STATEMENT OF SH. P. V. SUBBARAO	Computer Cell			
969/2020	06/03/2020	NIL	SH. C.L.MAHAR, M (T)	DISPOSAL STATEMENT	Computer Cell			
970/2020	06/03/2020	NIL	SH. ASHOK JINDAL, M (J)	DISPOSAL STATEMENT	Computer Cell			
971/2020	06/03/2020	CESTAT/MUM/GPF	T.VISWAPRAKASH, DY. REGISTRAR	GPF WITHDRAWAL OF SH. C. J. MATHEW, M (T)	Account Section			
972/2020	06/03/2020	1/MISC/CLM/2020	SH. C.L.MAHAR, M (T)	REQUEST FOR MODIFICATION OF TERMS OF APPOINTMENT AS PER THE TERMS AND CONDITIONS OF THE	Administration Section			

				TRIBUNAL				
973/2020	06/03/2020	NIL	GAJENDR A SINGH, HEAD CLERK	EXTENTION OF TOUR	Administration Section			
974/2020	09/03/2020	F. NO. 01/CESTAT/BANG/JUDL DT. 3.3.2020	UMA SHANKAR VERMA, AR	CORRECTION IN THE UPLOADED FILE	PA			
975/2020	09/03/2020	NIL DT. 4.3.2020	N. RAJA, SPS, BANGALORE	PERMISSION FOR CORRECTION	PA			
976/2020	09/03/2020	NIL DT. 4.3.2020	SACHIN CHOUDHARY, LDC	HALF DAY CL	Administration Section			
977/2020	09/03/2020	NIL DT. 6.3.2020	SUNIL KUMAR DAS, MTS	RH FOR 1 DAY AND STATION LEAVE	Administration Section			
978/2020	09/03/2020	NIL DT. 4.3.2020	RAJESH KUMAR, PS, NCA, MINISTRY OF WATER RESOURCES	REQUEST FOR LEAVE SALARY AND PENSION CONTRIBUTION ARREARS	Administration Section			
979/2020	09/03/2020	NIL DT. 5.3.2020	MANWAR SINGH, UDC	MEDICAL FOR 2 DAYS	Administration Section			
980/2020	09/03/2020	NIL DT. 5.3.2020	MANWAR SINGH, UDC	MEDICAL FOR 2 DAYS	Administration Section			
981/2020	09/03/2020	NIL	RAKESH KUMAR VERMA, UDC	EL FOR 3 DAYS AND 1 DAY RH	Administration Section			
982/2020	09/03/2020	F. NO. A-20(4)/PERS. FILE/BSL-UDC/CHE/2016 DT. 4.3.2020	KRIPA SHANKE R, AR, CHENNAI	FORWARDING OF REPRESENTATION OF SMT.	Administration Section			

				BS LAKSHMI, HC				
983/ 2020	09/03 /2020	F. NO. A-206/PERS. FILE/NV- MTS/CESTAT/CHE/2018 DT. 3.3.2020	KRIPA SHANKE R, AR,CHEN NAI	INTIMATION FOR APPLYING FOR VARIOUS EXAMS	Admini stration Section			
984/ 2020	09/03 /2020	NIL DT. 6.3.2020	DEVEND ER, LDC	1 DAY RH	Admini stration Section			
985/ 2020	09/03 /2020	NIL DT. 6.3.2020	NAVEEN KUMAR, LDC	EL FOR 1 DAY	Admini stration Section			
986/ 2020	09/03 /2020	NIL DT. 6.3.2020	V.P. CHUGH, COURT MASTER	EL FOR 1 DAY	Admini stration Section			
987/ 2020	09/03 /2020	NIL DT. 6.3.2020	REKHA SHEKHA WAT, STENO II	ONE DAY RH	Admini stration Section			
988/ 2020	09/03 /2020	NIL DT. 4.3.2020	RAJESH KUMAR, PS, NCA, MINISTR Y OF WATER RESOURC ES	REQUEST FOR LEAVE SALARY AND PENSION CONTRIBUTI ON ARREARS		SAND EEP, ADMI N		
989/ 2020	09/03 /2020	NIL	AJAY SHARMA, M(J)	MONTHLY DISPOSAL	Compu ter Cell			
990/ 2020	09/03 /2020	NIL DT. 28.2.2020	P.K. CHOUDH ARY, M(J)	MONTHLY DISPOSAL	Compu ter Cell			
991/ 2020	09/03 /2020	NIL DT. 28.2.2020	ANIL G. SHAKKA RWAR, MEMBER (T)	MONTHLY DISPOSAL	Compu ter Cell			
992/ 2020	09/03 /2020	NIL DT. 6.3.2020	SEEMA SADANA, SPS	REQUEST FOR BUSINESS CLASS TOUR		CT SECTI ON		

				FOR M(T)				
993/2020	09/03/2020	F. NO. 21/CESTAT/HYD/M-STAT/15 DT. 3.3.2020	AR, HYDERABAD	MONTHLY STATEMENT OF PENDING CASES	AR/Cu s			
994/2020	09/03/2020	F. NO. III(20)ARC/CESTAT/MCO/17/2019-20/24666 DT. 2.3.2020	NEERAV KUMAR MALLICK , COMMISSIONER, CUSTOMS, INDORE	APPEAL NO. E/51572/2019 - REG	AR/Excise			
995/2020	09/03/2020	F. NO. III(20)ARC/CESTAT/MCO/17/2019-20/24664 DT. 2.3.2020	NEERAV KUMAR MALLICK , COMMISSIONER, CUSTOMS, INDORE	APPEAL NO. E/51576/2019 - REG	AR/Excise			
996/2020	09/03/2020	NIL	AUTHORIZED SIGNATORY, FOR KHANDE LWAL BUSAR INDUSTRIES P LTD.	WITHDRAWAL OF APPEAL UNDER SCHEME	AR/Excise			
997/2020	09/03/2020	D. NO. 29250/2018/SEC-XVII-A DT. 29.2.2020	AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 2436-2443/2019-REG	AR/Cu s			
998/2020	09/03/2020	NIL DT. 3.3.2020	AR, CESTAT CHANDIGARH	MONTHLY REPORT	AR/Cu s			
999/2020	09/03/2020	CEA/79/2018 DT. 29.2.2020	ADMINISTRATIVE OFFICER, FOR	COPY OF ORDER DT. 18.2.2020	AR/Excise			

			REGISTRAR, HIGH COURT OF MADHYA PRADESH					
1000/2020	09/03/2020	CEA/3/2017 DT. 29.2.2020	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 14.2.2020	AR/SM			
1001/2020	09/03/2020	NIL DT. CEA/82/2018 DT. 29.2.2020	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 18.2.2020	AR/Excise			
1002/2020	09/03/2020	CEA/75/2018 DT. 29.2.2020	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 18.2.2020	AR/Excise			
1003/2020	09/03/2020	CEA/1/2017 DT. 29.2.2020	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA	COPY OF ORDER DT. 12.2.2020	AR/Excise			

			PRADESH					
1004 /202 0	09/03 /2020	NIL DT. 9.3.2020	POOJA, LDC	REQUEST FOR PROOF OF ADDRESS	Admini stration Section			
1005 /202 0	09/03 /2020	NIL DT. 25.2.2020	VIKASH, LDC	EL FOR 2 DAYS AND JOINING REPORT	Admini stration Section			
1006 /202 0	09/03 /2020	NIL DT. 9.3.2020	BHANU MEHTA, STENO - II	EL FOR 2 DAYS AND JOINING REPORT	Admini stration Section			
1007 /202 0	09/03 /2020	NIL DT. 9.3.2020	BHANU MEHTA, STENO - II	FORM FOR NON PUNCHING	Admini stration Section			
1008 /202 0	09/03 /2020	NIL DT. 9.3.2020	JYOTI, LDC	CL FOR HALF DAY	Admini stration Section			
1009 /202 0	09/03 /2020	NIL DT. 9.3.2020	JYOTI, LDC	CL FOR HALF DAY	Admini stration Section			
1010 /202 0	09/03 /2020	NIL DT. 9.3.2020	SUSHMA RANI PAL, MTS	EL FOR 1 DAY AND JOINING REPORT	Admini stration Section			
1011 /202 0	09/03 /2020	NIL	SUNDER SINGH, MTS	EL FOR 5 DAYS AND JOINING REPORT	Admini stration Section			
1012 /202 0	09/03 /2020	NIL	HEERA LAL, SCD	EL FOR 5 DAYS AND JOINING REPORT	Admini stration Section			
1013 /202 0	09/03 /2020	NIL	CHANDE R KANTA, SPS	JOINING REPORT	Admini stration Section			
1014 /202 0	09/03 /2020	NIL DT. 9.3.2020	DOROTH Y JOSEPH, STENO II	REQUEST FOR COMMUTED LEAVE	Admini stration Section			
1015 /202 0	09/03 /2020	NIL	JASBIR SINGH,	EL FOR 4 DAYS	Admini stration			

0			HC		Section			
1016/2020	09/03/2020	NIL	SANDEEP CHOPRA, UDC	JOINING REPORT	Administration Section			
1017/2020	09/03/2020	NIL DT. 9.3.2020	RAJESH KUMAR, MTS	NON PUNCHING OF ATTENDANCE	Administration Section			
1018/2020	11/03/2020	NIL	P. GOPAKUMAR, JOINT COMMISSIONER	BRIEF WRITTEN SUBMISSION IN C/23589, 23591 AND OTHERS	SPS	SPS TO SH. ANIL CHOU DHARY		
1019/2020	11/03/2020	H-11017/4/2019	ANIL KUMAR MADAN, UNDER SECRETARY	RAJYA SABHA STARRED QUESTION N. 204	Administration Section			
1020/2020	11/03/2020	NIL	SH. S. K MOHANTY, M(J)	PERMISSION FOR PRONOUNCEMENT IN E/41640/2014 AND OTHERS	PA			
1021/2020	11/03/2020	NIL	SH. N. RAJA, SPS	DISPOSAL STATEMENT OF SH. S. S. GARG, MEMBER (J)	Computer Cell			
1022/2020	11/03/2020	NIL	SPS TO M (T), CESTAT, MUMBAI	DISPOSAL STATEMENT OF SH. C.J.MATHEW, M (T)	Computer Cell			
1023/2020	11/03/2020	CESTAT/WZB/MUM/STAT/2019	SANJAY PRASAD, STENOGR. III	DISPOSAL STATEMENT OF DR. S.K.PATI	Computer Cell			
1024/2020	11/03/2020	IV(16)30/R/UDR/MISC-CESTAT/2017	B V PATEL, ASSTT. COMMISSIONER	REQUEST FOR FORWARDING CERTIFIED COPY OF	AR/Excise			

			IONER	FINAL ORDER				
1025 /2020	11/03 /2020	21/CESTAT//HYD/M-STAT/15	ASST. REGISTR AR, CESTAT, HYDERA BAD	MONTHLY STATEMENT		ASST REGIS TRAR		
1026 /2020	11/03 /2020	NIL	PRAVEEN AGARWA L, ADVOCA TE	WITHDRAWA L OF APPEAL NO. ST/51924/2017		ASST REGIS TRAR		
1027 /2020	11/03 /2020	CESTAT/AHD/MISC/OR DER SEC/11/2010	MOHIND ER SINGH, DR (J)	TO PROVIDE THE COPIES OF DISCHARGE CERTIFICATE S ISSUED UNDER SVLDRS SCHEME		ASST REGIS TRAR		
1028 /2020	11/03 /2020	CESTAT/AHD/JUD/01/07	DEPUTY REGISTR AR, CESTAT AHMEDA BAD	MONTHLY STATEMENT		ASST REGIS TRAR		
1029 /2020	11/03 /2020	11164/2009/SEC/XVII-A	ASSISTA NT REGISTR AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 4102 OF 2009		ASST REGIS TRAR		
1030 /2020	11/03 /2020	III(20)/ARC/CESTAT/MC O/11/2019-20	NEERAV KR. MALLICK , COMMISS IONER, CUSTOM S, INDORE	APPEAL NO. E/52692/2019 FILED BY MS KRISHNA FOOD PRODUCTS		ASST REGIS TRAR		
1031	11/03	NIL	M. BALA	SETTLEMENT	Admini			

1030	11/03/2020		BHASKA RAMBA	OF FAMILY PENSION OF SH. M. GOURI SHANKARA MURTHY, RETD. JUDICAL MEMBER	Administration Section			
1032	11/03/2020	NIL	M. BALA BHASKA RAMBA	SETTLEMENT OF FAMILY PENSION OF SH. M. GOURI SHANKARA MURTHY, RETD. JUDICAL MEMBER	Administration Section			
1033	11/03/2020	A-28(1)/CESTAT/ACR/2006-VOL-II	KRIPA SHANKAR, ASST. REGISTRAR	FORWARDING OF APAR OF SH. GAGANDEEP, LDC	Administration Section			
1034	11/03/2020	D-11(1)/BIOMETRIC MACHINE/CESTAT/CH E/2016	KRIPA SHANKAR, ASST. REGISTRAR	BIO METRIC ATTENDANCE REPORT	Administration Section			
1035	11/03/2020	NIL	M. MRINAL, UNDER SECRETARY TO THE GOVT. OF INDIA	REPORTING OF VACANCIES OF JR. HINDI TRANSLATOR	Administration Section			
1036	11/03/2020	CESTAT/AHD/PER/73/2018	MOHINDER SINGH, DR (J)	INTIMATION OF APPEARING OF VARIOUS EXAMS OF SH. VIPUL KANNICK, MTS	Administration Section			
1037	11/03	CESTAT/AHD/PER/56/20	MOHINDER	FORWARDING	Administration			

/2020	/2020	15	ER SINGH, DR (J)	G OF PRIOR INTIMATION FOR SUBMISSION OF PASSPORT APPLICATION OF SH. PURUSHOTTA M LAL MEENA, UDC	stration Section			
1038/2020	11/03/2020	10/CESTAT/HYD/OS/17-II	ASSISTANT REGISTRAR/HOO, CESTAT, HYDERABAD	OUTSOURCING OF POST	Administration Section			
1039/2020	11/03/2020	2(2)/PF/MK/CESTAT/ALD//2015	MANAS KR. SINHA, ASST REGISTRAR	FORWARDING OF BIO MATRIX ATTENDANCE REPORT	Administration Section			
1040/2020	11/03/2020	NIL	MS. SULEKHA BEEVICS, M (J)	APPLICATION FOR RH AND EL	Administration Section			
1041/2020	11/03/2020	NIL	RAJESH KUMAR, MTS	COMPENSATORY LEAVE ON 6 MARCH	Administration Section			
1042/2020	11/03/2020	NIL	GAJENDRA SINGH, HEAD CLERK	1/2 DAY CL ON 9.3.2020	Administration Section			
1043/2020	11/03/2020	NIL	SATISH KUMAR BARGUJAR, HEAD CLERK	CL FOR 11.3.2020	Administration Section			
1044/2020	11/03/2020	NIL	SH. P. ANJANI KUMAR, M (T)	CL FOR 6 MARCH	Administration Section			

1045 /2020	11/03 /2020	A-28(1)/CESTAT/ACR/2006-VOL-II	KRIPA SHANKAR, ASST. REGISTRAR	FORWARDING OF APAR	Administration Section			
1046 /2020	11/03 /2020	CESTAT/AHD/AR/02/2015	S.K.TIWARI, ASST REGISTRAR	SUBMISSION OF APAR FOR THE YEAR 2019	Administration Section			
1047 /2020	11/03 /2020	11/CESTAT/HYD/ADMN/15	ASSISTANT REGISTRAR/HOO, CESTAT, HYDERABAD	PERMISSION FOR MAKING CORRECTION IN THE UPLOADED ORDER	PA			
1048 /2020	11/03 /2020	CESTAT/AHD/AEBAS/01/2015	MOHINDER SINGH, DR (J)	INSTALLATION OF BIOMETRIC FACE READER ATTENDANCE SYSTEM IN CESTAT, AHMEDABAD	Computer Cell			
1049 /2020	11/03 /2020	NIL	SH. VICKY, S/O LATE SH. SIYARAM	OFFER OF APPOINTMENT	Administration Section			
1050 /2020	11/03 /2020	NIL	RANJU MADHRA, SPS	REQUEST REG. PERMISSION OF DOING CORRECTION IN judicial order	PA			
1051 /2020	11/03 /2020	NIL	SH. RAMESH NAIR, M (J)	PERMISSION FOR PRONOUNCEMENT of e/11932/2016	PA			
1052 /2020	11/03 /2020	NIL	PARVEEN KUMAR KATARIA, STENO II	to make correction in uploaded order by sh. parveen	PA			

				kumar kataria				
1053 /2020	11/03 /2020	2(4)/PF/MKS/CESTAT/ALLD/2020	MANAS KR. SINHA, ASST REGISTR AR	FORWARDIN G OF BIO MATRIX ATTENDANCE REPORT	Compu ter Cell			
1054 /2020	11/03 /2020	H-11016/8/2019-COORD	ANIL KUMAR MADAN, UNDER SECRETARY	loksabha unstarred question dy. no. 11568	Admini stration Section			
1055 /2020	11/03 /2020	H-11017/4/2019-COORD	ANIL KUMAR MADAN, UNDER SECRETARY	RAJYA SABHA UNSTRARRED QUESTION NO. 200	Admini stration Section			
1056 /2020	11/03 /2020	H-11017/4/2019-COORD	ANIL KUMAR MADAN, UNDER SECRETARY	RAJYA SABHA STARRED QUESTION N. 204	Admini stration Section			
1057 /2020	11/03 /2020	NIL	SHANKA R PRASAD MOHANT Y, MTS	CL ON 9.3.2020	Admini stration Section			
1058 /2020	11/03 /2020	NIL	SH. VICKY, S/O LATE SH. SIYA RAM	REQUEST FOR PROVIDE THE CONFIRMATI ON APPOINTMEN T LETTER FOR THE POST OF MTS	Admini stration Section			
1059 /2020	11/03 /2020	36(1)/MISC JUDICIAL/CESTAT/ALD 2015-16	MANAS KR. SINHA, ASST REGISTR AR	PENDING OF SINGLE MEMBER BENCH CASES	AR/SM			

1060 /2020	11/03 /2020	NIL	J P ASSOCIATES	WITHDRAWAL OF APPEAL NO. ST/50744 OF 2017		ASST REGISTRAR		
1061 /2020	11/03 /2020	NIL	SH. C.L.MAHAR, M (T)	permission to issue the order in e/50694/2019	PA			
1062 /2020	11/03 /2020	NIL	INDIRA SHIRROKAR, PA TO MEMBER (J)	permission to upload the correct order	PA			
1063 /2020	11/03 /2020	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR PRONOUNCEMENT in E/50065, 50066 & 50272 of 2019	PA			
1064 /2020	12/03 /2020	A-50050/152/2018-AD.1C (CESTAT) DTD 05.3.2020	S. BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	review	Admini stration Section			
1065 /2020	12/03 /2020	IL DT. 5.3.2020	V.K. SINHA, SPS TO M(J)	TOUR PROGRAMME OF SH. D.M. MISRA		CT SECTI ON		
1066 /2020	12/03 /2020	NIL DT. 12.3.2020	BIJENDER KUMAR, LDC, HYDERA BAD	REQUEST FOR TRANSFER TO CESTAT DELHI	Admini stration Section			
1067 /2020	12/03 /2020	NIL	SH. ANIL CHOUDHARY, M (J)	relisting of e/53263 and 53286 of 2018	PA			

1068 /202 0	12/03 /2020	NIL	SH. ANIL CHOUDH ARY, M (J)	relisting of e/000942 of 2011 and others	PA			
1069 /202 0	12/03 /2020	F. NO. 12012/12019- AD(HINDI-4) DT. 27.2.2020	KIRAN GHILDIY AL, ASST. DIRECTO R (RAJBHA SHA)	TRAINING PROGRAMME	Admini stration Section			
1070 /202 0	12/03 /2020	C. NO. 191- ADMN/PER/94 DT. 5.3.2020	DR. T.A. SREENIV ASA RAO, JOINT DIRECTO R, NFSG	OFFICE ORDER NO. 8/2020 REG. JOINING OF MS.SHASHI MOHAN	Admini stration Section			
1071 /202 0	12/03 /2020	NIL DT. 11.3.2020	NAVEEN KUMAR, LDC	JOINING REPORT	Admini stration Section			
1072 /202 0	12/03 /2020	NIL	ANITHA JAYAKU MAR, SPS	REQUEST FOR FORWARDIN G THE APPLICATION FOR GENERAL POOL RESIDENTIAL ACCOMMODA TION OF MS. RACHNA GUPTA	Admini stration Section			
1073 /202 0	12/03 /2020	NIL	JOHNSON CHACKO, UDC	FORM FOR NON PUNCHING	Admini stration Section			
1074 /202 0	12/03 /2020	NIL	RANJU MADHRA, SPS	JOINING REPORT	Admini stration Section			
1075 /202 0	12/03 /2020	NIL	SH. ANIL CHOUDH ARY, M (J)	CANCELLATI ON OF RH	Admini stration Section			
1076	12/03	REF.	JUSTICE	TO ORGANIZE	Admini			

1076 /2020	12/03 /2020	NJA/DIR/NJAC/2020/1216 DT. 5.3.2020	G. RAGHURAM, DIRECTOR, NJA	JUDICIAL WORKSHOP	Administration Section			
1077 /2020	12/03 /2020	NIL DT. 26.2.2020	AJAY SHARMA, M(J)	CORRECTION IN THE STATEMENT OF IMMOVABLE PROPERTY	Administration Section			
1078 /2020	12/03 /2020	PF/HP/CESTAT/MUM/239 DT. 4.3.2020	T. VISHWA PRAKASH, DR, MUMBAI	FORWARDING OF LEAVE APPLICATION	Administration Section			
1079 /2020	12/03 /2020	NIL DT. 9.3.2020	J.K. GOLAY, SPS	LEAVE APPLICATION AND JOINING REPORT	Administration Section			
1080 /2020	12/03 /2020	NIL DT. 9.3.2020	PUSHKAR SINGH, MTS	COMPENSATORY LEAVE	Administration Section			
1081 /2020	12/03 /2020	NIL DT. 12.3.202	SANDEEP, MTS	CL FOR 2 DAYS	Administration Section			
1082 /2020	12/03 /2020	NIL	V.P. CHUGH, COURT MASTER	EL FOR 2 DAYS	Administration Section			
1083 /2020	12/03 /2020	NIL DT. 11.3.2020	V.P. CHUGH, COURT MASTER	JOINING REPORT	Administration Section			
1084 /2020	12/03 /2020	PF/NK/CESTAT/MUM DT. 11.3.2020	T. VISHWA PRAKASH, DR, MUMBAI	FORWARDING OF JOINING REPORT	Administration Section			
1085 /2020	12/03 /2020	NIL DT. 3.3.2020	M/S. MAMMON CONCAST	FILING OF APPEAL	AR/Custs			

			P LTD.					
1086 /202 0	12/03 /2020	5884 DT. 28.2.2020	SUPERIN TENDENT , FOR AR, HIGH COURT OF PUNJAB	COPY OF ORDER	AR/Cu s			
1087 /202 0	12/03 /2020	CEA/10/2010 DT. 4.3.2020	ADMINIS TRATIVE OFFICER, FOR REGISTR AR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 4.2.2020	AR/Cu s			
1088 /202 0	12/03 /2020	CEA/44/2018 DT. 6.3.2020	ADMINIS TRATIVE OFFICER, FOR REGISTR AR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 25.2.2020	AR/Ex cise			
1089 /202 0	12/03 /2020	MACE/5/2006 DT. 2.3.2020	ADMINIS TRATIVE OFFICER, FOR REGISTR AR, HIGH COURT OF MADHYA PRADESH \ 	COPY OF ORDER DT. 10.2.2020	AR/Cu s			
1090 /202 0	12/03 /2020	CEA/71/2018 DT. 20.2.2020	ADMINIS TRATIVE OFFICER, FOR REGISTR	COPY OF ORDER DT. 24.1.2020	AR/Ex cise			

			AR, HIGH COURT OF MADHYA PRADESH					
1091/2020	12/03/2020	330 DT. 3.3.2020	SUPERINTENDENT S. COURT CELL, SUPEREM E COURT ORDER	COPY OF ORDER DT. 5.2.2020	AR/Excise			
1092/2020	12/03/2020	D. NO. 3199/2015/SEC DT. 4.3.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 19.2.2020	AR/Excise			
1093/2020	12/03/2020	D. NO. 39556/2017/SEC DT. 6.3.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 2.3.2020	AR/Cu s			
1094/2020	12/03/2020	D. NO. 31892/2017/S4E-XVII-A DT. 4.3.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 27.2.2020	AR/Cu s			
1095/2020	12/03/2020	F. NO. IV(16)HQRS/ADJ/CGST-SOUTH/SVLDRS/63/2020/28083 DT. 6.3.2020	ADDITIONAL COMMISSIONER, SVLDRS, CGST NEW DELHI	LIST OF ASSESSEES OPTING FOR SVLDRS	AR/Cu s			
1096/2020	12/03/2020	F. NO. 32/CESTAT/BIOMETRIC ATTENDANCE/2018/530 DT. 5.3.2020	T.K. SARKAR, DR. KOLKATA	BIOMETRIC REPORT	Computer Cell			
1097/2020	12/03/2020	F. NO. D-24(1)NIC CORRES/CHE/2012 DT. 11.3.2020	KRIPASHANKE R, AR, CHENNAI	FORWARDING OF RESIGNATION LETTER OF MS. N.M. VANITHA, SR, PROGRAMME	Computer Cell			

				R				
1098 /202 0	12/03 /2020	NIL	AJAY SHARMA, M(J)	MONTHLY DISPOSAL	Compu ter Cell			
1099 /202 0	12/03 /2020	F. NO. CESTAT/AHD/DISPOSA L STATEMENT/FEB/2020/ 505 DT. 3.3.2020	MEHUL, STENO AHMEDA BAD	DISPOSAL STATEMENT	Compu ter Cell			
1100 /202 0	12/03 /2020	NIL	P. DINESHA, M(J), CESTAT CHENNAI	DISPOSAL STATEMENT	Compu ter Cell			
1101 /202 0	12/03 /2020	NIL DT. 5.3.2020	RAMESH NAIR, MEMBER (J)	PERMISSION FOR PRONOUNCE MENT OF ORDERS	PA			
1102 /202 0	12/03 /2020	NIL DT. 3.3.2020	PRAVEEN KUMAR KATARIA , STENO II	CORRECTION IN THE UPLOADED FILE	PA			
1103 /202 0	12/03 /2020	NIL DT. 11.3.2020	J.K. GOLAY, SPS TO HONBLE PRESIDE NT	CORRECTION IN THE UPLOADED FILE	PA			
1104 /202 0	12/03 /2020	NIL DT. 12.3.2020	P.K. CHOUDH ARY, M(J)	PERMISSION FOR PRONOUNCE MENT OF ORDERS	PA			
1105 /202 0	12/03 /2020	NIL DT. 11.3.2020	P.K. CHOUDH ARY, M(J)	PERMISSION FOR PRONOUNCE MENT OF ORDERS	PA			
1106 /202 0	13/03 /2020	NIL DT. 13.3.2020	C.L. MAHAR, MEMBER (TECHNIC	PERMISSION FOR PRONOUNCE MENT OF	PA			

			AL)	ORDERS				
1107/2020	13/03/2020	F. NO. A-50050/191/2016-AD. IC(CESTAT) DT. 5.3.2020	S. BHOWMIK, US TO GOI	ENGAGEMENT OF STAFF ON CONTRACT BASIS	Administration Section			
1108/2020	13/03/2020	NIL DT. 4.3.2020	T. VISHWA PRAKASH, DR, MUMBAI	PENDENCY STATEMENT	AR/Cu s			
1109/2020	13/03/2020	D. NO. 29655/2009/SEC-XVII-A DT. 3.3.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 25.2.2020	AR/Cu s			
1110/2020	13/03/2020	D. NO. 36203/2018/SEC DT. 3.3.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 25.2.2020	AR/Cu s			
1111/2020	13/03/2020	NIL	AUTHORIZED SIGNATORY, FOR GOLCHA CINETAL C P LTD.	REQUEST FOR ADJOURNMENT	AR/Cu s			
1112/2020	13/03/2020	NIL	AUTHORIZED SIGNATORY, FOR ENTERTAINMENT PARADISE	REQUEST FOR ADJOURNMENT	AR/Cu s			
1113/2020	13/03/2020	NIL	AUTHORIZED SIGNATORY, FOR SURANA CINVENTURES	REQUEST FOR ADJOURNMENT	AR/Cu s			
1114/2020	13/03/2020	F. NO. CESTAT/AHD/AR/02/201	S.K. TIWARI,	APAR OF OFFICIALS	Administration			

0		5/515 DT. 11.3.2020	AR, AHMEDA BAD		Section			
1115 /202 0	13/03 /2020	NIL DT. 13.3.2020	NAVEEN KUMAR, LDC	CL FOR HALF DAY	Admini stration Section			
1116 /202 0	13/03 /2020	7856/MBR/2019 DT. 11.3.2020	SAMPAD A SAHAYA K NIDESHA K, DIRECTO RATE OF ESTATES	SH. K.K. SHARMA, HEARING REG QUARTER	Admini stration Section			
1117 /202 0	13/03 /2020	PF/VS/CESTAT/MUM/23 3 DT. 4.3.2020	T. VISHWA PRAKASH , DR, MUMBAI	JOINING REPORT OF SH. VIKAS SHARMA, LDC	Admini stration Section			
1118 /202 0	13/03 /2020	NIL	PRAMOD KUMAR, STENO-II	VOUCHER FOR REIMBURSEM ENT OF CONVEYANC E CHARGES	Admini stration Section			
1119 /202 0	13/03 /2020	NIL DT. 12.3.2020	JOHNSON CHACKO, UDC	MEDICAL REIMBURSEM ENT FORM	Admini stration Section			
1120 /202 0	13/03 /2020	NIL DT. 13.3.2020	SUKHBIR SINGH, MTS	COMPENSAT ORY LEAVE	Admini stration Section			
1121 /202 0	13/03 /2020	NIL DT. 2.3.2020	RAKSHIT DAHIYA	WILLINGNESS FOR JOINING AS LDC	Admini stration Section			
1122 /202 0	13/03 /2020	NIL DT. 14.1.2020	C.L. MAHAR, MEMBER (TECHNIC AL)	EL FOR 3 DAYS AND JOINING REPORT	Admini stration Section			
1123 /202 0	13/03 /2020	NIL DT. 6.3.2020	VANITHA M PILLAI, COURT	RH FOR 1 DAY	Admini stration Section			

			MASTER					
1124 /2020	13/03 /2020	NIL DT. 12.3.2020	HARISH, LDC	CL FOR 1 DAY	Admini stration Section			
1125 /2020	13/03 /2020	NIL DT. 12.3.2020	SUNIL KUMAR DAS, MTS	COMPENSAT ORY LEAVE	Admini stration Section			
1126 /2020	13/03 /2020	NIL DT. 12.3.2020	ANIL CHOUDH ARY, MEMBER (J)	ISSUANCE OF NEW LAPTOP	Compu ter Cell			
1127 /2020	13/03 /2020	NIL	P. DINESHA, MEMBER (J)	DISPOSAL STATEMENT	Compu ter Cell			
1128 /2020	13/03 /2020	F. NO. D-24(1)/NIC CORRS/CHE/2012 DT. 11.3.2020	KRIPA SHANKE R, AR,CHEN NAI	RESIGNATION LETTER OF MS. N.M VANITHA, SENIOR PROGRAMME R	Compu ter Cell			
1129 /2020	13/03 /2020	EMAIL DT. 12.3.2020	AMIT JAIN,	HONBLE SUPREME COURT ORDERS	PA			
1130 /2020	13/03 /2020	NIL DT. 12.3.2020	SEEMA SADANA, SPS	CORRECTION IN THE UPLOADED FILE	PA			
1131 /2020	13/03 /2020	NIL DT. 13.3.2020	C.L. MAHAR, MEMBER (TECHNIC AL)	REQUEST FOR ISSUANCE OF ORDER	PA			
1132 /2020	13/03 /2020	F. NO. 15- 05/CESTAT/CPIO- ND/2020 DT. 12.3.2020	CPIO, CESTAT NEW DELHI	INFORMATIO N SOUGHT UNDER RTI	PA			
1133 /2020	13/03 /2020	NIL DT. 12.3.2020	C.L. MAHAR, MEMBER	CHANGE OF TICKET		CT SECTI ON		

			(TECHNIC AL)					
1134 /202 0	16/03 /2020	NIL DT. 9.3.2020	CHANDE R KANTA, SPS	MEDICAL BILL	Admini stration Section			
1135 /202 0	16/03 /2020	NIL DT. 13.3.2020	PRAMOD KUMAR, STENO-II	MEDICAL BILL	Admini stration Section			
1136 /202 0	16/03 /2020	EGSC/20/690481/WC/L93 337 DT. 3.3.2020	FOR CENTAX PUBLICA TIONS P LTD.	NON SUPPLY OF ORDERS BY CESTAT HYDERABAD	AR/Cu s			
1137 /202 0	16/03 /2020	F. NO. 01/CESTAT/BANG/OPM DT. 13.3.2020	UMA SHANKA R VERMA, AR	FORWARDIN G OF JOINING REPORT	Admini stration Section			
1138 /202 0	16/03 /2020	PF/HP/CESTAT/MUM DT. 12.3.2020	T. VISHWA PRAKASH , DR, MUMBAI	PERMISSION TO VISIT ABORAD OF MS. HARSHITA PANDEY	Admini stration Section			
1139 /202 0	16/03 /2020	F. NO. 15- 07/CESTAT/CPIO- ND/2020 DT. 13.3.2020	CPIO, CESTAT NEW DELHI	INFORMATIO N SOUGHT UNDER RTI	Admini stration Section			
1140 /202 0	16/03 /2020	F. NO. ST/53203/2015/3077 DT. 13.3.2020	J.P. SINGH, COMMISS IONER (AR)	REVENUE WRITTEN SUBMISSION	AR/Cu s			
1141 /202 0	16/03 /2020	NIL DT. 13.3.2020	C.L. MAHAR, MEMBER (TECHNIC AL)	RELISTING OF APPEAL	PA			
1142 /202 0	16/03 /2020	NIL DT. 16.3.2020	ANIL KUMAR, MTS	CL FOR 1 DAY	Admini stration Section			
1143 /202 0	16/03 /2020	NIL	RAKESH KUMAR	JOINING REPORT	Admini stration			

0			VERMA, UDC		Section			
1144 /202 0	16/03 /2020	NIL	ASHOK KUMAR, MTS	EL FOR 3 DAYS AND JOINING REPORT	Admini stration Section			
1145 /202 0	16/03 /2020	NIL DT. 16.3.2020	SEEMA SADANA, SPS	MEDICAL BILL	Admini stration Section			
1146 /202 0	16/03 /2020	NIL DT. 16.3.2020	V.P. CHUGH, COURT MASTER	JOINING REPORT	Admini stration Section			
1147 /202 0	16/03 /2020	NIL	V.P. CHUGH, COURT MASTER	EL FOR 4 DAYS	Admini stration Section			
1148 /202 0	16/03 /2020	F. NO. 2(23)RSC- UDC/CESTAT/CHD-2016 DT. 16.3.2020	HOO, CESTAT, CHANDIG ARH	EXTENSION OF RELIEVING ORDER OF SH. RAVI SHEKHAR CHOUDHARY	Admini stration Section			
1149 /202 0	17/03 /2020	C/20/56465/P2/WC/L9340 4 DT. 9.3.2020	FOR CENTAX PUBLICA TIONS P LTD.	BILL FOR PAYMENT	Library			
1150 /202 0	17/03 /2020	NIL DT. 11.3.2020	JOHNSON FRANCIS, STENO MUMBAI	CORRECTION IN THE UPLOADED FILE	PA			
1151 /202 0	17/03 /2020	F. NO. 01/CESTAT/BANG/OPM DT. 13.3.2020	UMA SHANKA R VERMA, AR	FORWARDIN G OF JOINING REPORT	Admini stration Section			
1152 /202 0	17/03 /2020	F.NO. G(19)(1)CESTAT/PAY FIXATION/2015 DT. 12.3.2020	KRIPA SHANKE R, AR,CHEN NAI	VETTING UP/VERIFICA TION OF PAY FIXATION	Admini stration Section			

1153 /202 0	17/03 /2020	F. NO. 106/CESTAT/KOL/97/544 -546 DT. 13.3.2020	T.K. SARKAR, DR. KOLKAT A	RELIEVING ORDER S.K. VERMA	Admini stration Section			
1154 /202 0	17/03 /2020	F.NO. ITD/CGA/PFMS- EIS/DEVELOPMENT/201 7-18/318-320 DT. 11.3.2020	V. MUTHU KUMAR, ASSTT. CONTRO LLER, CGA	REQUEST FOR MAKING NESSARY CHANGES IN PFMS	Admini stration Section			
1155 /202 0	17/03 /2020	F. NO. G(19)CESTAT/PAY FIXATION/2015 DT. 12.3.2020	KRIPA SHANKE R, AR	VERIFICATIO N OF PAY FIXATION	Admini stration Section			
1156 /202 0	17/03 /2020	PF/HP/CESTAT/MUM DT. 12.3.2020	T. VISHWA PRAKASH , DR, MUMBAI	PERMISSION FOR VISITING ABROAD, HARSHITA PANDEY, AR	Admini stration Section			
1157 /202 0	17/03 /2020	PF/NK/CESTAT/MUM/24 9 DT. 11.3.2020	T. VISHWA PRAKASH , DR, MUMBAI	JOINING REPORT OF ROHIT KUMAR, LDC	Admini stration Section			
1158 /202 0	17/03 /2020	F. NO. 01/CESTAT/BANG/BIO METRIC DT. 16.3.2020	UMA SHANKA R VERMA, AR	BIOMETRIC ATTENDANCE	Admini stration Section			
1159 /202 0	17/03 /2020	F. NO. 2(23)RSC- UDC/CESTAT/CHD-2016 DT. 16.3.2020	HOO, CESTAT, CHANDIG ARH	REQUEST FOR EXTENSION OF RELIVING ORDER- RAVISHEKHA R CHAUDHARY	Admini stration Section			
1160 /202 0	17/03 /2020	NIL	S.K. MOHANT Y, M (J)	DISPOSAL STATEMENT	Compu ter Cell			
1161 /202 0	17/03 /2020	NIL DT. 11.3.2020	T.V. UNNIKRI	DISPOSAL STATEMENT-	Compu ter Cell			

0			SHNAN, SPS	SH. SANJIV SRIVASTAVA				
1162 /202 0	17/03 /2020	F. NO. CESTAT/MUM/STAT(R)/ 2018 DT. 4.3.2020	V.K. SINHA, SPS TO M(J)	DISPOSAL STATEMENT OF SH. RAJU	Compu ter Cell			
1163 /202 0	17/03 /2020	C. NO.IV(16)R/76/05/084 DT. 12.3.2020	COMMISS IONER, CGST ALWAR	WITHDRAWA L OF APPEAL	AR/Ex cise			
1164 /202 0	17/03 /2020	C.NO. VIII(09)LAW/HQ/J&K/E DU.CESS/SLP/2018/8908 DT. 9.3.2020	DEPUTY COMMISS IONER, CGST, J&K	REQUEST FOR FINAL ORDER	Admini stration Section			
1165 /202 0	17/03 /2020	NIL DT. 14.3.2020	PRAVEEN AGARWA L, ADVOCA TE	WITHDRAWA L OF APPEAL UNDER SCHEME	AR/Cu s			
1166 /202 0	17/03 /2020	NIL DT. 13.3.2020	PRAVEEN AGARWA L, ADVOCA TE	WITHDRAWA L OF APPEAL UNDER SCHEME	AR/Cu s			
1167 /202 0	17/03 /2020	NIL DT. 10.2.2020	PRAVEEN AGARWA L, ADVOCA TE	WITHDRAWA L OF APPEAL UNDER SCHEME	AR/Cu s			
1168 /202 0	17/03 /2020	D. NO. 16284/2016/SEC- XVII-A DT. 3.3.2020	AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 5486/2016	AR/Cu s			
1169 /202 0	17/03 /2020	D.NO. 20248/2016/SEC- XVII-A DT. 2.3.2020	AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 5487/2016	AR/Cu s			
1170 /202 0	17/03 /2020	D. NO. 9244/2019/SEC- XVII-A DT. 6.3.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 27.2.2020	AR/Cu s			
1171	17/03	F. NO.	B.B.	APPLICATION	AR/Cu			

/2020	/2020	III(20)ARC/MCO/32/2019/11670 DT. 11.3.2020	MOHAPATRA, PRINCIPAL COMMISSIONER, CGST, RAIPUR	FOR ROM IN E/50353/2018	s			
1172/2020	17/03/2020	NIL DT. 12.3.2020	P.K. CHOUDHARY, M(J)	PERMISSION TO LIST THE ORDERS FOR PRONOUNCEMENT	PA			
1173/2020	17/03/2020	NIL DT. 17.3.2020	ANIL CHOUDHARY, MEMBER (J)	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA			
1174/2020	17/03/2020	NIL DT. 17.3.2020	ANIL CHOUDHARY, MEMBER (J)	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA			
1175/2020	17/03/2020	NIL DT. 17.3.2020	ANITHA JAYAKUMAR, SPS	CORRECTION IN THE UPLOADED FILE	PA			
1176/2020	17/03/2020	F. NO. C/76127/2019/538 DT. 13.2.2020	T.K. SARKAR, DR. KOLKATA	RELISTING OF MATTER	PA			
1177/2020	17/03/2020	NIL DT. 16.3.2020	RAJESH KUMAR, MTS	COMPENSATORY LEAVE AND STATION LEAVE PERMISSION	Administration Section			
1178/2020	17/03/2020	NIL DT. 17.3.2020	SAKAL DEO, COURT MASTER	CL FOR 1 DAY	Administration Section			
1179/2020	17/03/2020	NIL DT. 16.3.2020	AMIT, MDC	CL FOR 1 DAY	Administration			

0					Section			
1180/2020	17/03/2020	NIL DT. 16.3.2020	AMIT, LDC	MEDICAL LEAVE AND JOINING	Administration Section			
1181/2020	17/03/2020	NIL DT. 17.3.2020	EMAIL FROM SMITA BHOYAR	REQUEST TO UPDATE POSTAL ADDRESS	Administration Section			
1182/2020	17/03/2020	NIL DT. 17.3.2020	RAKESH KUMAR VERMA, UDC	MEDICAL BILL	Administration Section			
1183/2020	17/03/2020	34/1/2016-ADMN-II DT. 12.3.2020	HAUSUA NTHANG GUTE, US TO GOI, MINISTRY OF POWER	EXTENSION OF DEPUTATION OF SMT. VANAMJAYA SHREE,STENO	Administration Section			
1184/2020	17/03/2020	NIL	SHAMBHU KUMAR	ATTESTATION FORM	Administration Section			
1185/2020	17/03/2020	F. NO. RAE&R.SUITNO. 2030/2086/2008/252 DT. 12.3.2020	T. VISWAPRAKASH, DR, MUMBAI	ADJOURNMENT OF MATTER	Administration Section			
1186/2020	17/03/2020	F.NO. CESTAT/MUM/ADMN/SKP/251 DT. 11.3.2020	T. VISHWAPRAKASH, DR, MUMBAI	CAT CASE IN OA NO. 724/2019	Administration Section			
1187/2020	17/03/2020	NIL DT. 12.3.2020	PRAVEEN AGARWAL, ADVOCATE	WITHDRAWAL OF APPEAL UNDER SCHEME	AR/Cu s			
1188/2020	17/03/2020	F. NO. 01/CESTAT/BANG/JUDL DT. 12.3.2020	UMA SHANKAR VERMA, AR	PENDENCY STATEMENT	AR/Cu s			

1189 /202 0	18/03 /2020	NIL DT. 11.3.2020	P.K. CHOUDH ARY, M(J)	PERMISSION FOR PRONOUNCE MENT OF ORDERS	PA			
1190 /202 0	18/03 /2020	NIL DT. 17.3.2020	PRAMOD KUMAR, STENO-II	CORRECTION IN THE UPLOADED FILE	PA			
1191 /202 0	18/03 /2020	NIL DT. 17.3.2020	JOHNSON CHACKO, UDC	NON PUNCHING OF ATTENDANCE	Admini stration Section			
1192 /202 0	18/03 /2020	NIL DT. 17.3.2020	JAGDISH CHAND, MTS	CL FOR 1 DAY	Admini stration Section			
1193 /202 0	18/03 /2020	C/20/56465/P2/WC/L9340 4 DT. 9.3.2020	FOR CENTAX PUBLICA TIONS P LTD.	BILL FOR PAYMENT	Library			
1194 /202 0	18/03 /2020	NIL DT. 18.3.2020	JASBIR SINGH, HC	CL FOR 5 DAYS	Admini stration Section			
1195 /202 0	18/03 /2020	NIL DT. 16.3.2020	DY REGISTR AR, CESTAT KOLKAT A	DESIGNATED CONTACT FOR FACE RECOGNITIO N SYSTEM	Compu ter Cell			
1196 /202 0	18/03 /2020	NIL DT. 17.3.2020	BHANU MEHTA, STENO - II	EL FOR 1 DAY AND JOINING REPORT	Admini stration Section			
1197 /202 0	18/03 /2020	NIL DT. 18.3.2020	BHANU MEHTA, STENO - II	CCL FOR 15 DAYS	Admini stration Section			
1198 /202 0	18/03 /2020	NIL DT. 18.3.2020	ANIL CHOUDH ARY, MEMBER (J)	PERMISSION FOR PRONOUNCE MENT OF ORDERS	PA			
1199	18/03	NIL DT. 18.3.2020	ANIL	PERMISSION	PA			

/2020	/2020		CHOUHARY, MEMBER (J)	FOR PRONOUNCE MENT OF ORDERS				
1200/2020	19/03/2020	NIL DT. 18.3.2020	T. VISHWA PRAKASH , DR, MUMBAI	REPLY TO MEMO-REG	Admini stration Section			
1201/2020	19/03/2020	CESTAT/AHD/01/2020/520 DT. 16.3.2020	S.K. TIWARI, AR, AHMEDA BAD	FORWARDIN G OF LEAVE APPLICATION OF SH. MOHINDER SINGH	Admini stration Section			
1202/2020	19/03/2020	NIL DT. 15.3.2020	P.J. JOSEPH, RETD. SPS, MUMBAI	REQUEST FOR RELEASING GRATUITY	Admini stration Section			
1203/2020	19/03/2020	F. NO. 01/CESTAT/BANG/NS DT. 13.3.2020	UMA SHANKA R VERMA, AR	RELIEVING ORDER OF SH. NAVED SINGH	Admini stration Section			
1204/2020	19/03/2020	F. NO. 2(23)RSC- UDC/CESTAT/CHD-2016 DT. 16.3.2020	HOO, CESTAT, CHANDIG ARH	APPLICATION FOR SSC, BY RAVI SHEKHAR CHOUHARY	Admini stration Section			
1205/2020	19/03/2020	F. NO. 2(23)RSC- UDC/CESTAT/CHD-2016 DT. 16.3.2020	HOO, CESTAT, CHANDIG ARH	REQUEST FOR EXTENSION OF RELIVING ORDER- RAVISHEKHA R CHAUDHARY	Admini stration Section			
1206/2020	19/03/2020	NIL DT. 18.3.2020	RAM KUMAR, MTS	EL FOR 2 DAYS AND JOINING REPORT	Admini stration Section			
1207/2020	19/03/2020	NIL	BIR SINGH	EL FOR 2 DAYS	Admini stration			

0					Section			
1208/2020	19/03/2020	NIL DT. 17.3.2020	BUDH SAIN, MTS	CL FOR 1 DAY	Administration Section			
1209/2020	19/03/2020	CESTAT/AHD/PER/77/2018/1518 DT. 16.3.2020	MOHINDER SINGH, DR, AHMEDABAD	SERVICE BOOK OF SH. ANKIT KUNDU, UDC	Administration Section			
1210/2020	19/03/2020	ST/51138/2017/4033 DT. 18.3.2020	J.P. SINGH, COMMISSIONER (AR)	REVENUE WRITTEN SUBMISSION	AR/Cus			
1211/2020	19/03/2020	NIL	PRAVEEN AGARWAL, ADVOCATE	WITHDRAWAL OF APPEAL UNDER SCHEME	AR/Cus			
1212/2020	19/03/2020	NIL DT. 18.3.2020	EMAIL FROM V ARAVINDAN, HC, CHENNAI	ATTENDANCE REPORT	Computer Cell			
1213/2020	19/03/2020	F. NO. 01/CESTAT/BANG/BIO METRIC DT. 16.3.2020	UMA SHANKAR VERMA, AR	BIOMETRIC REPORT	Computer Cell			
1214/2020	19/03/2020	INVOICE NO. 4436 DT. 13.3.2020	FOR CENTAX PUBLICATIONS P LTD.	RECEIPT OF BILL AMOUNT	Library			
1215/2020	19/03/2020	NIL DT. 19.3.2020	SHRADHA MISHRA, STENO III	8 DAYS HPL	Administration Section			
1216/2020	20/03/2020	LETTER DATED 19.03.2020	SH. MUKESH GUPTA	Guarantee form for electricity in Govt. accommodation	Administration Section			

Dak Register on 01/04/2020

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diary No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
-----------	-----------------	-------------------------------	--------	--------------------------	-----------------------	------	--------------	-----------

Dak Register on 01/05/2020

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diary No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
1217/2020	27/05/2020	IV(16)30/R/ALW/859/2019/7125	OFFICE OF THE COMMISSIONER CENTRAL GOODS & SERVICE TAX COMMISSIONERATE ALWAR	Request for providing Certified copy of CESTAT Final order No. A/51429/2019 dated 15.04.2019 in case of Appeal No, E/53820/2018 -Ex(DB)	AR/Excise			
1218/	27/05/	LETTER DATED	SMT.	request	Adminis			

2020	2020	20.03.2020	ANITHA JAYAKUM AR, SR. PS	regarding permission for postponing the leave & availing All India LTC due to the threat of Covid-19	tration Section			
1219/ 2020	27/05/ 2020	INVOICE SERIAL NO. IT000284	ISAGE TECHNOLO GIES	Tax invoice of Rs. 12980/-	Account Section			
1220/ 2020	27/05/ 2020	LETTER DATED 17.03.2020	SH. KAILASH STENO. GR. II, CESTAT CHANDIGA RH	permission for deletion of uploaded order in appeal No. ST/1397/2010	PA to Registra r			
1221/ 2020	27/05/ 2020	929 DATED 19.03.2020	POLICE STATION KAROLI	police verification report in r/o Sh. Om Prakash Meena	Adminis tration Section			
1222/ 2020	27/05/ 2020	NIL	THE DEPUTY COMMISSI ONER OF POLICE, GURUGRA M	Police verification report of Mr. Vicky S/o Late Sh. Siya Ram	Adminis tration Section			
1223/ 2020	27/05/ 2020	NIL	FILE NO. 16(1)/ACCO & GH /CESTAT/A LLD/2015	payment of electricity bills	Adminis tration Section			
1224/ 2020	27/05/ 2020	NIL	THE SUPERINTE NDENT OF POLICE , ROHTAK	verification of Character and antecedents in r/o Sh. Surender	Adminis tration Section			
1225/ 2020	27/05/ 2020	NIL	SH. ANIL CHOUDHA RY, M (J)	monthly disposal statement for	Comput er Cell			

				the month of March, 2020				
1226/2020	27/05/2020	NIL	R.ESS IRON AND STEEL PVT. LTD.	latest event as on dated 19.03.2020	PA to Registrar			
1227/2020	27/05/2020	CESTAT HYDERABAD	SH. P.V SUBBARAO, M(T)	joining report of 03 days EL w.e.f 11.03.2020 to 13.03.2020	Administration Section			
1228/2020	27/05/2020	NIL	R.ESS IRON AND STEEL PVT. LTD.	Reminder No. 2 for still awaiting speaking order in r/o M/s R.Ess Iron and Steel Pvt Ltd	PA to Registrar			
1229/2020	27/05/2020	NIL	R.ESS IRON & STEELS PVT. LTD.	Minutes of meeting on dated 19.03.2020 be recorded	PA to Registrar			
1230/2020	27/05/2020	11/CESTAT/HYD/ADMIN/15-II/50	ASSISTANT REGISTRAR, CESTAT HYDERABAD	Compliance report of the Dopt O.M dated 19.03.2020	Administration Section			
1231/2020	27/05/2020	FILE NO. 12016/1/2018-HINDI-4 -DOAR	MINISTRY OF FINANCE	prize for dictation in Hindi	Administration Section			
1232/2020	27/05/2020	FILE NO. 1/ESTT./CESTAT/KOL/98/VOL-III	CESTAT KOLKATA	compliance report of order dated 19.03.2020	Administration Section			
1233/2020	27/05/2020	A-45(1)/MISC-AR/ADMIN/CHE/2016 DATED 20.03.2020	ASSISTANT REGISTRAR, CESTAT CHENNAI	Preventive measure to contain the spread of COVID 19	Administration Section			
1234/2020	27/05/2020	FILE NO. 20(6)/PERS. FILE /NV-MTS/CHE/2018	ASSISTANT REGISTRAR, CESTAT	NOC and intimation of Sh. Nitesh	Administration Section			

			CHENNAI	Kumar Meena, MTS-reg				
1235/2020	27/05/2020	FILE NO. 5/6/ASHOK/LDC, CESTAT CHANDIGARH	CESTAT CHANDIGARH	joining report of Sh. Ashok Kumar, LDC, CESTAT Chandigarh	Administration Section			
1236/2020	27/05/2020	CESTAT/AHD/PER/70/2018/1523	DEPUTY REGISTRAR, CESTAT AHMEDABAD	Regarding Bio-metric attendance report in r/o Sh. Mohinder Singh, DR and Sh. S. K Tiwari, AR	Computer Cell	Ankit		
1237/2020	27/05/2020	NJA/ACCTS/19-20/SE-03/1394	NATIONAL JUDICIAL ACADEMY	regarding submission of Bill of Rs. 7,09,412 and Cheque for Rs. 3,64,588 on account of refund of balance amount	Administration Section			
1238/2020	27/05/2020	NIL	JHA LEGAL ADVOCATES & SOLICITORS	submission of Power of Attorney in the matter of M/s Rajasthan Cricket Association Vs. Commissioner of Central Excise Jaipurin appeal No.ST/50490/2016	AR/Excise			
1239/2020	27/05/2020	D. NO. 22839/2017/SEC-XVII-A	THE ASSISTANT REGISTRAR, SUPREME	Interlocutory Application No. 186980 of 2019		Sh.Mukesh Gupta,		

			COURT OF INDIA, NEW DELHI	application for withdrawal of civil Appeal		Assistant Registrar		
1240/2020	27/05/2020	F.NO.R.20011/75/2020-AD.1C(CESTAT)	MINISTRY OF FINANCE	Transfer of RTI application u/s 6(3) of the RTI Act-reg	CPIO			
1241/2020	27/05/2020	F.NO.R.20011/66/2020/A D.1C(CESTAT)	MINISTRY OF FINANCE	Transfer of RTI Application u/s 6(3) of the RTI Act-reg refer to application No. DOREV/R/X/20/00046 /1 dated 16.03.2020 filed by Sh. Akhil Mishra	CPIO			
1242/2020	27/05/2020	FILE NO. 20011/77/2020-AD.1C(CESTAT)	MINSITRY OF FINANCE	Transfer of RTI Application u/s 6(3) of the RTI Act- reg.	CPIO			
1243/2020	27/05/2020	FILE NO. R. 20011/76/2020-AD.IC(CESTAT)	MINISTRY OF FINANCE	TRANSFER OF RTI APPPLICATI ON 6(3) OF THE RTI ACT refer to RTI Application No. DOREV/R/E/20/00712/2 datede 13.03.2020 filed by Ms. Laxmi Paiwal	CPIO			
1244/	27/05/	R. 20011/75/2020-	MINISTRY	Transfer of	CPIO			

2020	2020	AD.IC(CESTAT)	OF FINANCE	RTI Application u/s 6(3) of the RTI Act refer to RTI application No. DOREV/R/T/20/00431/2 dated 11.03.2020 and DOREV/R/T/20/00435/2 dated 12.03.2020				
1245/2020	29/05/2020	D.NO 12230/2019/SEC-XVII-A	THE ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	CIVIL Appeal No. 4892 of 2019 Service Tax Appeal No. 3196 of 2019	AR/Cus	Sh. Mukesh Gupta , Assistant Registrar		
1246/2020	29/05/2020	FILE NO. 18(1)/MISC/CESTAT/ALD/2015-PART III	ASSISTANT REGISTRAR , ALLAHABAD	Compliance Report in respect of DOPT O.M dated 19.03.2020	Administration Section			
1247/2020	29/05/2020	37)1)/OUTSOURCING-GROUP-C/CESTAT /ALD/2016	ASSISTANT REGISTRAR , CESTAT ALLAHABAD	Continuation of outsourced staff-reg	Administration Section			
1248/2020	29/05/2020	CESTAT/AHD/ESTT/09/2016/524	DEPUTY REGISTRAR , CESTAT AHMEDABAD	Advisory	Administration Section			
1249/2020	29/05/2020	LETTER DATED 17.03.2020	SH. N. RAJA, SR.P.S	permission to upload correct order-		Ms. Swapna A.		

				requested		Nair		
1250/2020	29/05/2020	LETTER DATED 16.03.2020	DEPUTY REGISTRAR , CESTAT KOLKATA	Designated contact person in respect of newly installed face recognition system	Computer Cell	Sh. Ankit		
1251/2020	29/05/2020	2/SCJ-2/FACTORY/OUTSTANDING DUES/2019-2020/2587 DATED 27.03.2020	CENTRAL JAIL FACTORY, CJ-2	outstanding payment Reminder		CT SECTION		
1252/2020	29/05/2020	D.NO. 5663/2009/SEC-XVII-A	SUPREME COURT OF INDIA	Civil Appeal No. 2944 of 2009 in ON 721 of 2008 in AN 4610 of 2004		Sh. Mukesh Gupta , Assistant Registrar		
1253/2020	29/05/2020	D. NO 4204/2009/SEC-XVII-A	THE ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	Certified signed copies of order dated 19.02.2020 in Civil Appeal No. 3132-3137 of 2009 in 3075 of 2005		Sh. Mukesh Gupta , Assistant Registrar		
1254/2020	29/05/2020	D. NO. 4096/2020/SEC-ELM	THE ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	Civil Appeal Diary No. 4096 of 2020 Ref: STA 54473 of 2014-DB		Sh. Mukesh Gupta , Assistant Registrar		
1255/2020	29/05/2020	D. NO. 15400/2014/SEC-SUPREME COURT OF INDIA	THE ASSISTANT REGISTRAR , SUPREME	Civil Appeal No. 5628 of 2014		Sh. Mukesh Gupta		

			COURT OF INDIA			, Assistant Registrar		
1256/2020	29/05/2020	LETTER NO. 483/2020	SUSHREE SANGITA MALLICK, LL. B, SENIOR CIVIL JUDGE, GUNUPUR	Regarding suspension of T.I in respect of Dr. S. K Pati, Ex-ADJ, Gunupur	Administration Section			

Dak Register on 01/06/2020

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
1257/2020	01/06/2020	NIL DTD 20.3.2020	C.L. MAHAR, MEMBER (TECHNICAL), DELHI	Permission for pronouncement	PA			
1258/2020	03/06/2020	NIL DTD 1.6.2020	SH. RAMESH NAIR, M (J)	PERMISSION FOR PRONOUNCEMENT	PA			
1259/2020	03/06/2020	NIL DTD 1.6.2020	SH. ANIL CHOUDH	PERMISSION FOR	PA			

0			ARY, M (J)	PRONOUNCEMENT				
1260/2020	03/06/2020	NIL DATED 2.6.2020	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR PRONOUNCEMENT	PA			
1261/2020	03/06/2020	NIL DATED 1.6.2020	SH. C.L.MAHAR, M (T)	PERMISSION FOR PRONOUNCEMENT	PA			
1262/2020	03/06/2020	NIL DTD 3.6.2020	PA TO PRESIDENT	PERMISSION FOR PRONOUNCEMENT	PA			
1263/2020	03/06/2020	NIL DTD 1.6.2020	MS. RACHNA GUPTA, M (J)	PERMISSION FOR PRONOUNCEMENT	PA			
1264/2020	03/06/2020	NIL DTD 29.5.2020	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR PRONOUNCEMENT	PA			
1265/2020	03/06/2020	NIL DTD. 29.5.20	PA TO PRESIDENT	PERMISSION FOR PRONOUNCEMENT	PA			
1266/2020	05/06/2020	NIL	SH. C.L.MAHAR, M (T)	PERMISSION FOR PRONOUNCEMENT	PA			
1267/2020	05/06/2020	NIL DTD. 4.6.2020	SH. RAJU, M (T), AHMEDABAD	PERMISSION FOR PRONOUNCEMENT	PA			
1268/2020	05/06/2020	NIL DTD 27.5.2020	AR, ALLAHABAD	DETAILS OF CONTRIBUTION TO THE PM CARES FUND	Account Section			
1269/2020	05/06/2020	NIL	SH. PRAKASH CHANDRA DAS	REQ. FOR PAYMENT OF APRIL 2020		CARETAKING		

1270 /202 0	05/06 /2020	III(20)/ARC/CESTAT/MC O/11/2019-20 DTD. 16.3.2020	O/O CC, INDORE	A.NO. C/52684/2019 REQUEST FOR COPIES	AR/Cu s			
1271 /202 0	05/06 /2020	CEA/83/2018 DTD 12.3.20	HIGH COURT OF MADHYA PRADESH , JABALPU R	REMANDED MATTER IN F.O 50201- 50209/EXCISE	AR/Ex cise			
1272 /202 0	05/06 /2020	NIL DTD. 5.6.2020	MS. SEEMA SADANA, SPS	PERMISSION FOR DELETION/M ODIFICATION OF UPLOADED ORDERS	PA			
1273 /202 0	05/06 /2020	CEA/7/2011 DTD 20.3.20	HIGH COURT OF MADHYA PRADESH , JABALPU R	COPY OF ORDER IN F.O. E/477/2011	AR/Ex cise			
1274 /202 0	05/06 /2020	NIL DTD 20.3.20	HIGH COURT OF MADHYA PRADESH , JABALPU R	COPY OF ORDER IN A.NO. ST/234/2006	AR/Cu s			
1275 /202 0	05/06 /2020	NIL DTD. 18.3.2020	CEA/28/20 09	COPY OF ORDER IN A.NO. ST/127/2007	AR/Cu s			
1276 /202 0	05/06 /2020	NIL	HOO, CHANDIG ARH	MONTHLY REPORT OF MARCH AND APRIL 2020	Central Registr y			
1277	05/06	VIII/ICD/TKD/6/EXP/RE	CC,	DETAILS OF	Central			

1270	05/06/2020	C/PUNEET/173/2017/954 DTD 28.5.2020	TUGHLA KABAD	APPEALS FILED BEFORE CESTAT - REQUEST	Registr y			
1278	05/06/2020	36(1)/MISC JUDICIAL/CESTAT/ALD 2015-16 DTD 27.5.2020	AR, ALLAHA BAD	PENDENCY OF SINGLE MEMBER	Central Registr y			
1279	05/06/2020	NIL	CESTAT, BANGAL ORE	PENDENCY STATEMENT MARCH 2020	Central Registr y			
1280	05/06/2020	NIL DTD. 19.5.2020	M/S BONAFID E ARTS P.LTD	E/50705/2020	AR/Ex cise			
1281	05/06/2020	CEA/1/2016 DTD 17.3.2020	HIGH COURT OF MADHYA PRADESH , JABALPU R	COPY OF ORDER IN F.O. A/52237/2015- EX	AR/Ex cise			
1282	05/06/2020	NIL DTD 18.3.20	HIGH COURT OF MADHYA PRADESH , JABALPU R	COPY OF ORDER IN ST/50425/2018	AR/Cu s			
1283	05/06/2020	NIL	MS. TEJOSHRI , STENO GR. II	E.L. APPLICATIO N	Admini stration Section			
1284	05/06/2020	NIL	MS. SEEMA SADANA, SPS	E.L. APPLICATIO N	Admini stration Section			
1285	05/06/2020	PF/CESTAT/MUM/RKM DTD 1.6.20	DR, MUMBAI	TEMP. TRF OF RITESH KUMAR MISHRA, UDC	Admini stration Section			

1286 /202 0	05/06 /2020	NIL DTD 18.3.2020	SH. RAJESH KUMAR, LDC, CHANDIG ARH	REPLY TO MEMO DTD. 11.3.2020	Admini stration Section			
1287 /202 0	05/06 /2020	NIL	SH. DEVEND ER SINGH, LDC, DELHI	MEDICAL LEAVE	Admini stration Section			
1288 /202 0	05/06 /2020	NIL DTD. 28.5.2020	DR, AHMEDA BAD	APAR OF MS. NEHA SINGH BHADORIA	Admini stration Section			
1289 /202 0	05/06 /2020	NIL	SSC, DELHI	REPORTING OF VACANCIES OF JR. HINDI TRANSLATO R	Admini stration Section			
1290 /202 0	05/06 /2020	R.A.E & R SUIT NO. 2030/2086/2008 DTD 18.3.2020	DR, MUMBAI	INFORMATIO N REG. ADJ TO 21.3.20	Admini stration Section			
1291 /202 0	05/06 /2020	NIL	MS. CHANDE RKANTA, SPS, DELHI	MEDICAL CLAIM	Admini stration Section			
1292 /202 0	05/06 /2020	NIL	MS. JYOTI, LDC, DELHI	CHILDREN EDUCATION ALLOWANCE CLAIM	Admini stration Section			
1293 /202 0	05/06 /2020	NIL DTD 20.3.2020	DR, AHMEDA BAD	STAFF ROSTER	Admini stration Section			
1294 /202 0	05/06 /2020	NIL	SH. SATPAL SINGH, MTS	E.L. AND JOINING	Admini stration Section			
1295 /202 0	05/06 /2020	NIL	HOO, CHANDIG ARH	APPLICATIO N FOR POST OF	Admini stration Section			

				SECRETARIA T ASSTT. IN LOK SABHA BY SH. RAVI SHEKHAR CHOUDHARY , UDC				
1296 /202 0	05/06 /2020	NIL	SSC, ALLAHA BAD	CGL-2017, CHSL 2017 APPEAL BEFORE SUPREME COURT	Admini stration Section			
1297 /202 0	05/06 /2020	NIL	SH. T.C. KRISHNA , CGSPC, ERNAKU LAM	BILL FOR O.A. NO. 180/944/2017	Admini stration Section			
1298 /202 0	05/06 /2020	NIL	SH. SOMBIR, LDC, DELHI	PERMISSION TO ATTEND OFFICE AT DELHI	Admini stration Section			
1299 /202 0	05/06 /2020	NIL	MS. ANITHA JAYAKU MAR, SPS	REQUEST FOR CANCELLATI ON OF E.L	Admini stration Section			
1300 /202 0	05/06 /2020	NIL	SH. ANIL CHOUDH ARY, M (J)	APAR OF MS. CHANDERKA NTA, SH. PANT AND SH S.K. DAS, MTS	Admini stration Section			
1301 /202 0	05/06 /2020	NIL	MTNL, DELHI	LEASE LINE BILL FOR RS.324918	Compu ter Cell			
1302 /202 0	05/06 /2020	NIL	O/O CC(AR), DELHI	EMAIL I.D. OF SDR OFFICE	Compu ter Cell			
1303 /202 0	05/06 /2020	NIL	PA TO PRESIDE NT	MONTHLY DISPOSAL FOR MARCH, APRIL, MAY 2020	Compu ter Cell			

1304 /2020	05/06 /2020	NIL	SH. ANIL CHOUDH ARY, M (J)	MONTHLY DISPOSAL FOR MAY 2020	Compu ter Cell			
1305 /2020	05/06 /2020	NIL	AR, BANGAL ORE	COMPUTER ADVANCE REQ FROM M. NAGRAJ	Admini stration Section			
1306 /2020	09/06 /2020	NIL DTD 5.6.2020	SH. ANIL CHOUDH ARY, M (J), CESTAT, DELHI	PERMISSION FOR PRONOUNCE MENT	PA			
1307 /2020	09/06 /2020	NIL DTD 8.6.2020	SH. C.J.MATH EW, M (T), CESTAT, MUMBAI	PERMISSION FOR PRONOUNCE MENT	PA			
1308 /2020	09/06 /2020	NIL DTD. 5.6.2020	SH. P.K. CHOUDH ARY, MEMBER (J), KOLKAT A	PERMISSION FOR PRONOUNCE MENT	PA			
1309 /2020	09/06 /2020	NIL DTD 8.6.20	SH. ASHOK JINDAL, M (J), CHANDIG ARH	PERMISSION FOR PRONOUNCE MENT	PA			
1310 /2020	09/06 /2020	NIL	SH. C.L.MAH AR, M (T), DELHI	REQUEST FOR REPLACING A.C		CARET AKING		
1311 /2020	09/06 /2020	NIL	M/S QUICK HEAL TECHNOL OGIES	REQ. FOR CERTIFIED COPY OF 50022/2020- CUS	AR/Cu s			
1312	09/06	NIL	MS.	MONTHLY	Compu			

/2020	/2020		RACHNA GUPTA, M (J), DELHI	DISPOSAL FOR FEB 2020	ter Cell			
1313/2020	11/06/2020	NIL	SH. P.DINESH A, MEMBER(J), CHENNAI	INTIMATION REGARDING PURCHASE OF PROPERTY	Administration Section			
1314/2020	11/06/2020	1/ CESTAT/BANG/VC DTD 1.6.2020	AR, BANGALORE	REQ FOR INCENTIVE FOR HIGHER EDUCATION, V. CHANDRA SHEKHAR, MTS	Administration Section			
1315/2020	11/06/2020	27/49/06-AD.1C DATED 5.6.2020	UNDER SECRETARY, AD.1C	TRANSFER POLICY OF MEMBERS OF CESTAT	Administration Section			
1316/2020	11/06/2020	NIL	SH. MANOJ KUMAR, MTS, DELHI	CHILDREN EDUCATION ALLOWANCE REQ.	Administration Section			
1317/2020	11/06/2020	NIL	SH. ANIL CHOUDHARY, M(J), DELHI	PERMISSION OF PRONOUNCEMENT OF ORDERS	PA			
1318/2020	11/06/2020	A.50050/50/2019-CESTAT DTD 29.5.2020	DIRECTOR(ADMN), MINISTRY OF FINANCE	PILOTING JUDICIAL IMPACT ASSESSMENT IN CESTAT	Administration Section			
1319/2020	15/06/2020	NIL	SH. C.L. MAHAR, M(T), DELHI	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA			
1320/2020	15/06/2020	NIL	SPS TO PRESIDE	REQUEST FOR	PA			

0			NT, DELHI	REHEARING OF APPEALS				
1321 /202 0	15/06 /2020	NIL	MS. ARCHAN A, STENO-II, DELHI	PERMISSION FOR CORRECTION IN UPLOADING	PA			
1322 /202 0	17/06 /2020	NIL DATED 17.6.2020	SHRI ANIL CHOUDH ARY, MEMBER (J), DELHI	PERMISSION OF PRONOUNCE MENT OF ORDERS	PA			
1323 /202 0	17/06 /2020	2/A/C/CESTAT/KOL/05- VOL.II DATED 17.6.2020	DR, KOLKAT A	WITHDRAWA L OF GPF BY SH. MOGOLESHW AR MONDAL, SPS	Admini stration Section			
1324 /202 0	17/06 /2020	NIL	SH. HEERA LAL, 3- WHEEL ER DRIVER	E.L. APPLICATIO N FROM 8.6. TO 12.6.20	Admini stration Section			
1325 /202 0	17/06 /2020	NIL	MS. SANGEET A MALHOT RA, COURT MASTER, DELHI	INTIMATION REGARDING CHANGE OF ADDRESS	Admini stration Section			
1326 /202 0	17/06 /2020	NIL	SHRI SOMBIR, LDC	JOINING REPORT ON TOUR TO DELHI	Admini stration Section			
1327 /202 0	17/06 /2020	NIL	SHRI VICKY, MTS, DELHI	JOINING REPORT ON APPTT.	Admini stration Section			
1328 /202 0	17/06 /2020	NIL	MS. ANITHA JAYAKU	INTIMATION TOWARDS PAYMENT OF	Admini stration Section			

			MAR, SPS, DELHI	5TH INSTALMENT TO CGEWHO				
1329 /202 0	17/06 /2020	NIL	MS. RANJU MADHRA , SPS, DELHI	E.L, FROM 9.6 TO 12.6.60	Admini stration Section			
1330 /202 0	17/06 /2020	NIL	SH. SUNIL KUKAR DAS, MTS, DELHI	C.L. APPLICATIO N	Admini stration Section			
1331 /202 0	17/06 /2020	NIL	HIGH COURT OF MADRAS	C.A. NO. 5776 OF 2009 IN THE MATTER OF SH. S.L. PEERAN	Admini stration Section			
1332 /202 0	17/06 /2020	NIL	SSC, CHANDIG ARH	CGL 2017 REG CONDITION OF OUTCOME OF O.A. NO. 2964/2017	Admini stration Section			
1333 /202 0	17/06 /2020	NIL	SH. P.V. SUBBA RAO, M(T), HYDERA BD	PERMISSION OF PRONOUNCE MENT OF ORDERS	PA			
1334 /202 0	19/06 /2020	1/CESTAT/BANG/LK DTD 19.6.2020	AR, BANGAL ORE	JOINING REPORT OF SH. LALIT KUMAR, LDC IN BANG	Admini stration Section			
1335 /202 0	18/06 /2020	NIL	SH. P.V. SUBBA RAO, M(T), HYDERA BD	PERMISSION OF PRONOUNCE MENT OF ORDERS	PA			
1336 /202	18/06 /2020	NIL	SH. P.V. SUBBA	PERMISSION OF	PA			

0			RAO, M(T), HYDERA BD	PRONOUNCE MENT OF ORDERS				
1337 /202 0	29/06 /2020	NIL	SH. S.S. GARG, M(J), BANGAL ORE	APPLICATIO N FOR THE POST OF VICE CHAIRMAN IN RAILWAY CLAIMS TRIBUNAL	Admini stration Section			

Dak Register on 01/07/2020

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diary No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
1338/ 2020	01/07/ 2020	NIL	MS.RACHNA GUPTA, M(J), DELHI	PERMISSI ON OF PRONOUN CEMENT OF ORDERS	PA			
1339/ 2020	01/07/ 2020	NIL	SH. C.L. MAHAR, M(T), DELHI	PERMISSI ON OF PRONOUN CEMENT OF ORDERS	PA to Registra r			
1340/ 2020	13/07/ 2020	NIL	SH. P.V. SUBBA RAO, M(T),	PERMISSI ON OF PRONOUN	PA to Registra r			

			HYDERABD	CEMENT OF ORDERS				
1341/2020	06/07/2020	NIL	SH. P.V. SUBBA RAO, M(T), HYDERABD	PERMISSION OF PRONOUNCEMENT OF ORDERS	PA			
1342/2020	06/07/2020	NIL	SH. ANIL CHOUDHARY, M(J), DELHI	PERMISSION OF PRONOUNCEMENT OF ORDERS	PA to Registrar			
1343/2020	06/07/2020	NIL	SH. S.K. MOHANTY, M(J), MUMBAI	PERMISSION OF PRONOUNCEMENT OF ORDERS	PA to Registrar			
1344/2020	06/07/2020	36(1)/MISC/CESTAT/ALLD/2015-16 DTD 2.6.20	AR, ALLAHABAD	PENDENCY OF SM	Central Registry			
1345/2020	06/07/2020	IV(16)/30/R/JDR/537/2019/1908 DTD 20.5.20	COMMISSIONER OF CENTRAL EXCISE, JODHPUR	CERTIFIED COPIES OF FINAL ORDERS	AR/Excise			
1346/2020	06/07/2020	V(ARREARS)/30/SABKA VISHWAS/UDR/07/19/984 DTD 22.6.20	COMMISSIONER, UDAIPUR	DISCHARGE CERTIFICATE IN SVLDRS-4 FOR PENDING APPEALS	AR/Excise			
1347/2020	06/07/2020	PF/CESTAT/MUM/ADMN/AKY DTD 18.3.20	DR, MUMBAI	INTIMATION FOR APPEARING IN EXAM BY ASHUTOSH KUMAR	Administration Section			

1348/ 2020	06/07/ 2020	NIL	AR, ALLAHABAD	NOC IN RESPECT OF SANDEEP KUMAR YADAV, MTS	Adminis tration Section			
1349/ 2020	06/07/ 2020	PF/CESTAT/MUM/A DMN/TA DTD 10.6.2020	DR, MUMBAI	TA FINAL BILL OF SH. SANJIV SRIVASTA VA, MEMBER (T)	Adminis tration Section			
1350/ 2020	06/07/ 2020	NIL	AR, BANGALORE	JOINING REPORT OF SH. LALIT KUMAR, LDC IN BANG	Adminis tration Section			
1351/ 2020	06/07/ 2020	NIL	AR, ALLAHABAD	OUTSOUR CING OF STAFF	Adminis tration Section			
1352/ 2020	06/07/ 2020	NIL	AR, BANGALORE	INTIMATI ON OF MOVABLE PROPERTY BY EBY P.F	Adminis tration Section			
1353/ 2020	06/07/ 2020	NIL	AR, ALLAHABAD	INTIMATI ON BY SH. AMIT KUMAR, LDC REGARDIN G APPLYING FOR THE POST	Adminis tration Section			
1354/ 2020	06/07/ 2020	PF/CESTAT/MUM/A DMN/ATM DTD 18.3.20	DR, MUMBAI	INTIMATI ON FOR APPEARIN	Adminis tration Section			

				G IN EXAM BY ABHISHEK TIWARI, MTS				
1355/2020	06/07/2020	NIL	SH. RAKESH KUMAR, HC	INTIMATION REGARDING SURAJ SINGH, MTS GOING ON QUARANTINE DUE TO CORONA VIRUS	Administration Section			
1356/2020	06/07/2020	COMMISSIONER(AR)/JPS/2020 DTD 6.7.2020	COMMISSIONER (AR), DELHI	VULNERABILITY OF WEBSITE OF CESTAT	Computer Cell			
1357/2020	06/07/2020	NIL	DR, MUMBAI	ATTENDANCE IN FACE READING MACHINE	Computer Cell			
1358/2020	06/07/2020	IV(16)/30/R/UDR/23/2020/927 DTD 8.6.20	COMMISSIONER, UDAIPUR	FILING OF APPEAL IN RAJASTHAN SPINNING AND WEAVING MILLS	Central Registry			
1359/2020	06/07/2020	NIL	AR/ DR, MUMBAI	DISPOSAL STAT FOR MARCH, APRIL, MAY2020	Central Registry			
1360/2020	06/07/2020	MCGC/CC/ST/2020 DTD 30.6.2020	MAYO COLLEGE GENERAL COUNCIL	REQUEST FOR WITHDRAWAL OF	AR/Cus			

				APPEAL				
1361/ 2020	06/07/ 2020	NIL	HOO, CHENNAI	MONTHLY STATEME NT MARCH 2020	Central Registry			
1362/ 2020	06/07/ 2020	NIL	HOO, CHANDIGAR H	MONTHLY STATEME NT MAY 2020	Central Registry			
1363/ 2020	06/07/ 2020	NIL	AR, HYDERABAD	MONTHLY STATEME NT MAY 2020	Central Registry			
1364/ 2020	06/07/ 2020	C/52254/19 DTD 30.6.20	AR (AR), DELHI	OPPORTU NITY FOR SUBMISSI ON ON BEHALF OF DEPARTM ENT	AR/Cus			
1365/ 2020	06/07/ 2020	CESTAT/AHD/CASE FILES/539 DTD 3.6.2020	AR, AHMEDABAD	REQUEST FOR CASE FILES IN ST/52342/2 015 AND OTHERS	AR/Cus			
1366/ 2020	06/07/ 2020	CESTAT- AHD/JUD/1/7/535 DTD 26.5.2020	AR, AHMEDABAD	MONTHLY STATEME NT MARCH 2020	Central Registry			
1367/ 2020	06/07/ 2020	NIL	AR, BANGALORE	MONTHLY STATEME NT MAY 2020	Central Registry			
1368/ 2020	06/07/ 2020	NIL	AR, CHENNAI	MONTHLY STATEME NT APRIL 2020	Central Registry			
1369/ 2020	06/07/ 2020	NIL	M/S RAGHUVAR	WITHDRA WAL OF	AR/Cus			

			INDIA LTD.	APPEAL ST/50420/2 015				
1370/ 2020	06/07/ 2020	NIL	AR, HYDERABAD	MONTHLY STATEME NT MARCH 2020	Central Registry			
1371/ 2020	06/07/ 2020	CEA/39/2019	REGISTRAR, HIGH COURT OF JABALPUR	ORDER IN SERVICE TAX F.O. NO. 53368/2018	AR/Cus			
1372/ 2020	06/07/ 2020	CEA/99/2018		ORDER IN SERVICE TAX F.O. NO. 51699/2018	AR/Cus			
1373/ 2020	06/07/ 2020	CEA/3/2013	HIGH COURT, JABALPUR	FINAL ORDER IN ST/302/200 6	AR/Cus			
1374/ 2020	06/07/ 2020	CEA/2/2013	HIGH COURT, JABALPUR	FINAL ORDER IN ST/303/200 6	AR/Cus			
1375/ 2020	06/07/ 2020	CEA/8/2004	HIGH COURT, JABALPUR	FINAL ORDER IN ST/521/200 8	AR/Cus			
1376/ 2020	06/07/ 2020	NIL	HIGH COURT, JABALPUR	FINAL ORDER IN F.O 56775/17- SM	AR/SM			
1377/ 2020	06/07/ 2020	MACE/12/2005	HIGH COURT, JABALPUR	ORDER AGAINST MISC ORDER NO. 156/2005- EX	AR/Exci se			
1378/ 2020	06/07/ 2020	CEA/39/2018	HIGH COURT,	FINAL	AR/Cus			

2020	2020		JABALPUR	ORDER IN ST/55283-284/2017				
1379/2020	06/07/2020	CEA/14/2016	HIGH COURT, JABALPUR	FINAL ORDER AGAINST ORDER DATED 4.2.2016	AR/Cus			
1380/2020	06/07/2020	CEA/8/2015	HIGH COURT, JABALPUR	FINAL ORDER IN E/1445/2008	AR/Excise			
1381/2020	06/07/2020	NIL	SPS, AHMEDABAD	DISPOSAL STATEMENT OF SH. RAJU, M(T) FOR MARCH TO MAY 2020	Computer Cell			
1382/2020	06/07/2020	NIL	SPS, AHMEDABAD	DISPOSAL STATEMENT OF SH. RAMESH NAIR FOR MARCH 2020	Computer Cell			
1383/2020	06/07/2020	NIL	SH. P.K. CHOUDHARY, M(J), KOLKATA	REPRESENTATION BY BAR ASSOCIATION, KOLKATA	PA			
1384/2020	06/07/2020	3(6)/MISC/JUDL/CES TAT/CHD/2017-2020 DTD 11.6.2020	HOO CHANDIGAR H	DIFFERENCE OF OPINION MATTER	PA			
1385/2020	06/07/2020	NIL	R.ESS IRON AND STEEL	REQUEST FOR SPEAKING ORDER IN THE MATTER	PA			

1386/2020	06/07/2020	NIL	BAR ASSOCIATION, DELHI	REGARDING E-HEARING OF APPEALS	PA			
1387/2020	06/07/2020	CEA/1/2013	HIGH COURT, JABALPUR	FINAL ORDER IN ST/301/2006	AR/Cus			
1388/2020	06/07/2020	NIL	SH. P. DINESHA, M(J), CESTAT, CHENNAI	JOINING REPORT	Administration Section			
1389/2020	15/07/2020	121/BVS/HRD(HRM-1)/PAY DETAILS/2019/1202	CBIC, NEW DELHI	PAY DETAILS OF IRS OFFICERS	Administration Section			
1390/2020	15/07/2020	NIL	CA. NAVIN KHANDELWAL,	AUTO CORRECTION OF DEFECTS IN FILED BY RAIPUR TREASURE ISLAND	Central Registry			
1391/2020	15/07/2020	CEA/76/2018	HIGH COURT, JABALPUR	ORDER PASSED AGAINST F.O NO. 50201-50209/2018-EX	AR/Excise			
1392/2020	15/07/2020	STA/4/2016	HIGH COURT OF PUNJAB AND HARYANA	F.O PASSED IN ST/50482/2014	AR/Cus			
1393/2020	15/07/2020	CESR/2/2011	HIGH COURT OF PUNJAB AND HARYANA	FINAL ORDER IN APPEAL NO. E/207, 1062/02	AR/Excise			
1394/	15/07/	D.NO.	AR, SUPREME	C.A.	Central			

2020	2020	41376/2018/SEC-XVII-A DTD 2.6.20	COURT	DIARY NO. 41376 OF 2018	Registry			
1395/2020	15/07/2020	CEA/17/2019	HIGH COURT, JABALPUR	FINAL ORDER IN 57594/2017-SM	AR/SM			
1396/2020	15/07/2020	NIL	COMMISSIONER OF CUSTOMS, INDORE	COMMENT S/ REPLY IN A.NO. C/50082/2020	AR/Cus			
1397/2020	15/07/2020	NIL	COMMISSIONER OF CUSTOMS, INDORE	COMMENT S IN A.NO. C/50071/2019	AR/Cus			
1398/2020	15/07/2020	NIL	DR, KOLKATA	MONTHLY STAT OF JUNE 2020	Central Registry			
1399/2020	15/07/2020	NIL	SHREE RAM DEVELOPERS	REQUEST FOR WITHDRAWAL OF APPEAL ST/52490/2019	AR/Cus			
1400/2020	15/07/2020	NIL	AR, BANGALORE	PIC OF AR, AND UDC	Account Section			
1401/2020	15/07/2020	ADMN/MISC/M/2017/12135 DTD 22.6.2020	ENFORCEMENT DIRECTORATE	CGEGIS CONTRIBUTION CERTIFICATE FOR SH. SATYA PRAKASH-DLA	Account Section			
1402/2020	15/07/2020	NIL	SH. ANIL CHOUDHARY, M(J), DELHI	DISPOSAL STAT. JUNE 2020	Computer Cell			
1403/2020	15/07/2020	NIL	MS. ANITHA JAYAKUMAR, SPS, DELHI	MEDICAL CLAIM (2 CLAIMS)	Administration Section			
1404/	15/07/	NIL	SH.	MEDICAL	Adminis			

2020	2020		DEVANAND, SCD	CLAIM	tration Section			
1405/ 2020	15/07/ 2020	NIL	BAR ASSOCIATION , BANGALORE	E- HEARING OF CASES IN BANGALO RE	PA			
1406/ 2020	15/07/ 2020	NIL	SPS TO PRESIDENT, DELHI	PERMISSI ON FOR PRONOUN CEMENT OF ORDERS	PA			
1407/ 2020	15/07/ 2020	NIL	SH. ANIL CHOUDHARY, M(J), DELHI	PERMISSI ON OF PRONOUN CEMENT OF ORDERS	PA			
1408/ 2020	15/07/ 2020	NIL	PA TO PRESIDENT, CESTAT	PERMISSI ON OF PRONOUN CEMENT OF ORDERS	PA			
1409/ 2020	15/07/ 2020	NIL	SH. P.K. CHOUDHARY, M(J), KOLKATA	PERMISSI ON OF PRONOUN CEMENT OF ORDERS	PA			
1410/ 2020	15/07/ 2020	NIL	SH. P.V. SUBBA RAO, M(T), HYDERABD	PERMISSI ON OF PRONOUN CEMENT OF ORDERS	PA			
1411/ 2020	15/07/ 2020	NIL	SH. P.K. CHOUDHARY, M(J), KOLKATA	PERMISSI ON OF PRONOUN CEMENT OF ORDERS(4	PA			

				LETTERS)				
1412/ 2020	27/07/ 2020	COMMISSIONER JABLPUR MP	DP PANGAR, COMSIONER	Non-receipt of final order			AR	
1413/ 2020	17/07/ 2020	NIL						.
1414/ 2020	17/07/ 2020	.						.
1415/ 2020	17/07/ 2020	.						
1416/ 2020	17/07/ 2020	.						
1417/ 2020	27/07/ 2020	NIL						
1418/ 2020	27/07/ 2020	NIL						
1419/ 2020	27/07/ 2020	NIL						,
1420/ 2020	27/07/ 2020	NIL						
1421/ 2020	27/07/ 2020	NIL						
1422/ 2020	27/07/ 2020	NIL						
1423/ 2020	27/07/ 2020	NIL						
1424/ 2020	27/07/ 2020	NIL						
1425/ 2020	27/07/ 2020	NUL						,
1426/ 2020	27/07/ 2020	NIL						,
1427/ 2020	27/07/ 2020	NIL						,
1428/ 2020	27/07/ 2020	NI;L						
1429/ 2020	27/07/ 2020	NIL						,
1430/ 2020	27/07/ 2020	NIL						.

1431/ 2020	27/07/ 2020	NI;						,
1432/ 2020	27/07/ 2020	NIL						,
1433/ 2020	27/07/ 2020	NIUL						,
1434/ 2020	27/07/ 2020	NIL						,
1435/ 2020	27/07/ 2020	NIL						,
1436/ 2020	27/07/ 2020	NIL						,
1437/ 2020	27/07/ 2020	NI;L						,
1438/ 2020	27/07/ 2020	NIL						,
1439/ 2020	27/07/ 2020	NIL					m	
1440/ 2020	27/07/ 2020	NIL						,
1441/ 2020	27/07/ 2020	NIL						,
1442/ 2020	27/07/ 2020	NI;						,
1443/ 2020	27/07/ 2020	NIL						”
1444/ 2020	27/07/ 2020	NIL						”
1445/ 2020	27/07/ 2020	NIL						”
1446/ 2020	27/07/ 2020	NIL						,
1447/ 2020	27/07/ 2020	NIL DT. 24.2.2020						,
1448/ 2020	27/07/ 2020	NIL						,
1449/ 2020	27/07/ 2020	NIL						,
1450/ 2020	27/07/ 2020	NIL						,

1451/ 2020	27/07/ 2020	NI;							”
1452/ 2020	27/07/ 2020	NIL							,
1453/ 2020	27/07/ 2020	NIL							,
1454/ 2020	27/07/ 2020	NIL							,
1455/ 2020	27/07/ 2020	NIL							,
1456/ 2020	27/07/ 2020	NIL							,
1457/ 2020	27/07/ 2020	NIL							,
1458/ 2020	27/07/ 2020	NIL							,
1459/ 2020	27/07/ 2020	NIL							,
1460/ 2020	27/07/ 2020	NIL							,
1461/ 2020	27/07/ 2020	NIL							”
1462/ 2020	27/07/ 2020	NIL							,
1463/ 2020	27/07/ 2020	NIL							,
1464/ 2020	27/07/ 2020	NIL							”
1465/ 2020	27/07/ 2020	NIL							
1466/ 2020	27/07/ 2020	NIL							,
1467/ 2020	27/07/ 2020	NIL						”	
1468/ 2020	27/07/ 2020	NIL							,
1469/ 2020	27/07/ 2020	NIL							,
1470/ 2020	27/07/ 2020	NIL						,	

1471/ 2020	28/07/ 2020	NIL	SH. P.K. CHOUDHARY, M(J), KOLKATA	PERMISSI ON OF PRONOUN CEMENT OF ORDERS	PA to Registra r			
1472/ 2020	28/07/ 2020	NIL	SH. ASHOK JINDAL, M(J), CHANDIGAR H	REQUEST FOR FORWARD ING OF APPLICATI ON FOR THE POST OF MEMBER IN CESTAT	Adminis tration Section			
1473/ 2020	28/07/ 2020	NIL	SH. ANIL G. SHAKKARWA R, M(T), ALLAHABAD	REQUEST FOR FORWARD ING OF APPLICATI ON FOR THE POST OF MEMBER IN CESTAT	Adminis tration Section			
1474/ 2020	28/07/ 2020	NIL	SH. ANIL G. SHAKKARWA R, M(T), ALLAHABAD	FORWARD ING OF REVISED PENSION PAPERS	Adminis tration Section			
1475/ 2020	29/07/ 2020	III(20)/ARC/CESTAT/ 416/UJN/19-20/870	ASSISTANT COMMISSION ER, CGST & C.EX. (UJJAIN)	final order no. A/50423- 425/2020- SM[BR]		ASST REGIS TRAR		
1476/ 2020	29/07/ 2020	NIL	S.BHOWMICK , UNDER SECRETARY TO THE GOVT. OF INDIA	issue letter to m/o claims justice to nomination and case in CAT, kolkata		ASST REGIS TRAR		

1477/ 2020	29/07/ 2020	NIL	HARSHITA PANDEY, ASST REGISTRAR, CESTAT, MUMBAI	submission of statement of disposal for the month of june,2020		ASST REGIS TRAR		
1478/ 2020	29/07/ 2020	NIL	P.K.NEELA REDDY, SPS TO M (J)	DISPOSAL STATEME NT OF march, april, may and june 2020		ASST REGIS TRAR		
1479/ 2020	29/07/ 2020	CCE-III/TRAC- 796/MELAMINE FIBRE/KALOL/2016- 17	P.M. RAO, ADD COMMISSION ER, CGST & CENTRAL EXCISE, GANDHINAG AR	stay order E/stay- 2329/89SB(WR)		ASST REGIS TRAR		
1480/ 2020	29/07/ 2020	1/43(5)2017 DT. 02.03.2020 UPSC, NEW DELHI	S. BALASUBRA MANI, TAMIL NADU	request for appointment of ass. registrar		ASST REGIS TRAR		
1481/ 2020	29/07/ 2020	NIL	MUKESH KUMAR JAISWAL,MA HARAJPUR, M.P.	written arguments CGST, CCE, Jabalpur		ASST REGIS TRAR		
1482/ 2020	29/07/ 2020	NIL	PS/PA TO PRESIDENT	PERMISSI ON OF PRONOUN CEMENT OF ORDERS	PA to Registra r			
1483/ 2020	29/07/ 2020	NIL	SH. C.L. MAHAR, M(T), DELHI	PERMISSI ON OF PRONOUN CEMENT OF ORDERS	PA to Registra r			
1484/ 2020	29/07/ 2020	NIL	KAVINDER PARTAP SINGH,POLIC	Posting of personal security	Adminis tration Section			

			E INSPECTOR GENERAL	officer to president				
1485/2020	29/07/2020	NIL	C L MAHAR M(J)	granting permission to pronounce the orders custom	Administration Section			
1486/2020	29/07/2020	CESTAT/MUM/ADM N/JC/TEL/2019	HARSHITA PANDEY, ASST REGISTRAR, CESTAT, MUMBAI	reg. internet services		ASST REGISTRAR		
1487/2020	29/07/2020	III(20)/ARC/CESTAT/46/UJN/20-21/856	COMMISSIONER, CGST & CENTRAL EXCISE, UJJAIN	reg. Texmo pipes & products Ltd , Bhadarpur, M.P.		ASST REGISTRAR		
1488/2020	30/07/2020	NIL	SUPREME COURT OF INDIA	Civil appeal no 2645 of 2020		ASST REGISTRAR		
1489/2020	30/07/2020	NIL	SHAMBHU KUMAR ,BIHAR	attestation form	Administration Section			
1490/2020	30/07/2020	NIL	SATISH KUMAR	Anti-dumping duties under MOC		MANOJ SHARMA, COMPUTER SECTION		
1491/2020	30/07/2020	NIL	JITENDRA KUMAR (JOINT SECRETARY) CBIC	reg. to long pending appeal of logistic ltd.	Administration Section			
1492/2020	30/07/2020	NIL	S.S.GARG	reg. Hearing cases before CESTAT Bench,	Administration Section			

				Banglore				
1493/ 2020	31/07/ 2020	NIL	PA TO PRESIDENT, CESTAT	PERMISSI ON OF PRONOUN CEMENT OF ORDERS	PA to Registra r			

Dak Register on 01/08/2020

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Recei pt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Act ion Ta ke n	Li n k Fi le
1494/ 2020	04/08 /2020	01	SH SS GARGE, M (J)	Application post of M (J)	Admini stration Section			
1495/ 2020	04/08 /2020	ONE	SH RAJU, M (T), AHMEADA BAD	Section for the post of Member (T)	Admini stration Section			
1496/ 2020	04/08 /2020	OME	G. SHRUDHA R,SPS/HOO, CHENNAI	Appoint Compassionate L John	Admini stration Section			
1497/ 2020	04/08 /2020	ONE	B. RAMAKRIS HAN, DY DIRECTOR SSC, CHENNAI	Recuritment of MTS	Admini stration Section			
1498/ 2020	04/08 /2020	NIL	SH. ANIL CHOUDHA	PERMISSION OF PRONOUNCEME	PA to Registr			

			RY, M(J), DELHI	NT OF ORDERS	ar			
1499/ 2020	04/08 /2020	NIL	PA TO SHRI C.L. MAHAR, M(T)	PERMISSION FOR CORRECTION IN PRONOUNCEME NT OF APPEAL	PA			
1500/ 2020	05/08 /2020	ONE	CL MAHAR, M (T) CESTAT, ND	Monthly disposal Jun 20	Comput er Cell			
1501/ 2020	05/08 /2020	ONE	P.K. CHOUDHA RY, M (J), KOLKATA	Disposal state,ment Jun 20	Comput er Cell			
1502/ 2020	05/08 /2020	ONE	ARCHANA WADHWA, M (J), ALLAHAB AD	Monthly statement Jun 20	Comput er Cell			
1503/ 2020	05/08 /2020	ONE	ARCHNA WADHWA, M (J), ALLAHAB AD	Disposal Statment May 2020	Comput er Cell			
1504/ 2020	05/08 /2020	ONE	ARCHANA WADHWA, MEMBER (J), ALLAHAB AD	Diisposal statment April 2020	Comput er Cell			
1505/ 2020	05/08 /2020	ONE	ARCHANA WADHWA, MEMBER (J)	DISPOSAL STATEMENT Mar20	Comput er Cell			
1506/ 2020	05/08 /2020	ONE	ANIL G SHAKKAR WAR, M (TECH_, ALLAHAB AD	DISPOSAL STATEMENT Mar 20	Comput er Cell			

1507/2020	05/08/2020	ONE	ANIL G. SHAKKARWAR, MEMBER (T)	DISPOSAL STATEMENT Apr20	Computer Cell			
1508/2020	05/08/2020	ONE	ANIL G. SHAKKARWAR, MEMBER (T)	DISPOSAL STATEMENT May 20	Computer Cell			
1509/2020	05/08/2020	ONE	ANIL G SHAKKARWAR, M (TECH_, ALLAHABAD	DISPOSAL STATEMENT Jun 20	Computer Cell			
1510/2020	05/08/2020	ONE	CJ MATHEW, M (T), MUMBAI	DISPOSAL STATEMENT Jun 20	Computer Cell			
1511/2020	05/08/2020	ONE	SK MOHANTY, M (J)	Permission for pronouncement	PA to Registrar			
1512/2020	05/08/2020	ONE	PK CHOUSHARY M (J), KOL	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA to Registrar			
1513/2020	05/08/2020	ONE	PK CHOUSHARY M (J), KOL	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA to Registrar			
1514/2020	06/08/2020	ONE	CL MAHAR, M (T) CESTAT, ND	Request for modification of appointment	Administration Section			
1515/2020	06/08/2020	ONE	C.L. MAHAR, MEMBER (TECHNICAL)	Selection for the post of Member, CESTAT	Administration Section			
1516/2020	06/08/2020	NIL	DR. D.M. MISRA,	REQUEST FOR FORWARDING	Administration			

			M(J), MUMBAI	OF APPLICATION FOR THE POST OF MEMBER IN CESTAT	Section			
1517/ 2020	10/08 /2020	16(1)/ACCO & GH/CESTAT/ALD/20 15 PART II	MANAS KUMAR SINHA, AR CHENNAI	payment of electricity bill	Admini stration Section			
1518/ 2020	10/08 /2020	NIL	REKHA SHEKHAW AT, PA TO PRESIDENT	monthly disposal statement of appeals, July	Comput er Cell	MAN OJ SHAR MA, COMP UTER SECTI ON		
1519/ 2020	10/08 /2020	VIII(28) CSU/REV./233/2011/P T./1369	VIKASH KUMAR JEPH	Rajasthan High Court Order dated 22.08.2019		ASST REGIS TRAR		
1520/ 2020	10/08 /2020	NIL	ASST. REGISTRA R, CESTAT, CHANDIGA RH	MONTHLY REPORT OF JULY 2019		ASST REGIS TRAR		
1521/ 2020	10/08 /2020	7(STAT)CESTAT/CA L/06	DEP. REGISTRA R, CESTAT, KOLKATA	disposal for the month of july 2020		ASST REGIS TRAR		
1522/ 2020	10/08 /2020	NIL	ASST. REGISTRA R, CESTAT, BANGALO RE	stat. Break up of pending app. for month of july 2020		ASST REGIS TRAR		
1523/ 2020	10/08 /2020	194/PR/2020	MOHINDER SINGH, DR ,AHMEDAB AD	Non compliance of Final order dated 24.07.2014	Admini stration Section			
1524/ 2020	10/08 /2020	199/PR/2020	DR. D.M.MISHR A, M(J)	M(J) under recruitment rules, 2020	Admini stration Section			
1525/ 2020	10/08 /2020	01(05)/CIRCULAR/C ESTAT/2017	ANIL CHOUDHA	ready for pronouncement	Admini stration			

			RY M(J)	OD. 4/2009, 1/2010	Section			
1526/ 2020	10/08 /2020	01(05)/CIRCULAR/C ESTAT/2017	ANIL CHOUDHA RY M(J)	order no. 4/2009 , 4/2010 dated 17/07/2009	Admini stration Section			
1527/ 2020	10/08 /2020	01(05)/CIRCULAR/C ESTAT/2017	SH. ANIL CHOUDHA RY, M (J)	Excise app. no. 58331 of 2013	Admini stration Section			
1528/ 2020	10/08 /2020	NIL	SH. ANIL CHOUDHA RY, M(J), DELHI	PERMISSION OF PRONOUNCEME NT OF ORDERS	PA to Registr ar			
1529/ 2020	10/08 /2020	NIL	SH. P. ANJANI KUMAR, M(T), MUMBAI	PERMISSION OF PRONOUNCEME NT OF ORDERS	PA to Registr ar			
1530/ 2020	13/08 /2020	NIL	ANIL KUMAR, MTS	Urgent leave	Admini stration Section			
1531/ 2020	13/08 /2020	G- 10(1)/BUDGET/CEST AT/CHE/2016	G. SHRIDHAR, SPS, CESTAT, CHENNAI	ALLOCATION OF FUNDS 2020- 21		ASST REGIS TRAR		
1532/ 2020	13/08 /2020	NIL	ASST. REGISTRA R, CESTAT, CHENNAI	CASE PENDING APPEALS MONTH, JULY- 2020		ASST REGIS TRAR		
1533/ 2020	13/08 /2020	A-20(2)/PERS. FILE/RD- LDC/CHE/2020	G. SHRIDHAR, SPS, CESTAT, CHENNAI	Joining letter Rakshit Dahiya, LDC	Admini stration Section			
1534/ 2020	13/08 /2020	A-20(1)/PERS. FILE/RD- LDC/CHE/2020	G. SHRIDHAR, SPS, CESTAT, CHENNAI	JOINING REPORT SHAMBHU KUMAR LDC	Admini stration Section			
1535/ 2020	13/08 /2020	17(1)/MS/CESTAT/A LD/2018-19	MANAS KR. SINHA, ASST REGISTRA	PENDING OF SINGLE MEMBER BENCH CASES		ASST REGIS TRAR		

			R					
1536/2020	13/08/2020	17(1)/MS/CESTAT/ALD/2018-19	MANAS KR. SINHA, ASST REGISTRAR	MONTHLY STATEMENT, JULY 2020		ASST REGISTRAR		
1537/2020	13/08/2020	17(1)/MS/CESTAT/ALD/2018-19	MANAS KR. SINHA, ASST REGISTRAR	DISPOSAL STATEMENT july 2020		ASST REGISTRAR		
1538/2020	13/08/2020	NIL	M/S VIDEOCON D2H LTD.	Appeal of M/s videocon D2H		ASST REGISTRAR		
1539/2020	14/08/2020	IV(16)R/MISC/CESTAT/07/19/280	M.A. ANSARI(ADD. COMMISSIONER)	final order no.51505-51508/2019 in E/51060/2019		ASST REGISTRAR		
1540/2020	14/08/2020	CESTAT-AHD/JUD/01/07	DY./ASST. REGISTRAR, AHMEDABAD	DISPOSAL STATEMENT, JULY 2020		ASST REGISTRAR		
1541/2020	14/08/2020	NIL	P.K.NEELA REDDY, SPS TO M (J)	DISPOSAL STATEMENT, JULY 2020		ASST REGISTRAR		
1542/2020	14/08/2020	21/CESTAT/HYD/M-STAT/15/90	ASST. REGISTRAR, CESTAT, HYDERABAD	MONTHLY STATEMENT , JULY 2020		ASST REGISTRAR		
1543/2020	14/08/2020	CESTAT/AHD/ADMIN/STAFF POSTING/3/2013	MOHINDER SINGH, DR ,AHMEDABAD	outsourced of stenographer post-reg	Administration Section			
1544/2020	14/08/2020	NIL	VINOD YADAV (ADVOCATE), NEW DELHI	Reliving letter	Administration Section			
1545/	14/08	NIL	PARVEEN	DISPOSAL	Comput			

2020	/2020		KUMAR KATARIA, STENO II	STATEMENT OF SH. ANJANI KUMAR	er Cell			
1546/2020	14/08/2020	NIL	KIRAN GHILDIYA L, JOINT DIRECTOR (HINDI)	Evaluation of all Hindi competition held in r/o CESTAT 2019-2020	Administration Section			
1547/2020	14/08/2020	CESTAT/E-HEARING (V.C)/04/2020	MOHINDER SINGH, DR ,AHMEDABAD	URGENT VIDEO CONFERENCING PLATFORM-REG	PA to Registrar			
1548/2020	14/08/2020	06/CESTAT/STATEMENT/2011-CR	MUKESH GUPTA, ASST. REGISTRAR	BENCH WISE STATEMENT	PA to Registrar			
1549/2020	14/08/2020	NIL	P.K JHA, UNDER SECRETARY	OFFICE MEMORANDUM grant no 31		ASST REGISTRAR		
1550/2020	14/08/2020	PR.A.O./M.F/GR 31/REV./AUDIT/201-20/436	SR. ACCOUNTS OFFICER (SHRI LALIT AND MIHIR)	half margin No. 1 to 7 dated 28.07.20		ASST REGISTRAR		
1551/2020	14/08/2020	NIL	ARCHANA WADHWAM(J)	DISPOSAL STATEMENT,june	Computer Cell	MAN OJ SHARMA, COMPUTER SECTION		
1552/2020	14/08/2020	NIL	ARCHANA WADHWAM(J)	DISPOSAL STATEMENT,may		MAN OJ SHARMA, COMPUTER SECTION		

1553/ 2020	14/08 /2020	NIL	ARCHANA WADHWA M(J)	DISPOSAL STATEMENT,apr il	MAN OJ SHAR MA, COMP UTER SECTI ON		
1554/ 2020	14/08 /2020	NIL	ARCHANA WADHWA M(J)	DISPOSAL STATEMENT, MARCH	MAN OJ SHAR MA, COMP UTER SECTI ON		
1555/ 2020	14/08 /2020	NIL	C.L. MAHAR, MEMBER (TECHNICA L), DELHI	DISPOSAL STATEMENT, MARCH	MAN OJ SHAR MA, COMP UTER SECTI ON		
1556/ 2020	14/08 /2020	NIL	C.L. MAHAR, MEMBER (TECHNICA L), DELHI	DISPOSAL STATEMENT, JULY 2020	MAN OJ SHAR MA, COMP UTER SECTI ON		
1557/ 2020	14/08 /2020	NIL	ARCHANA WADHWA M(J)	DISPOSAL STATEMENT,JU LY 2020	MAN OJ SHAR MA, COMP UTER SECTI ON		
1558/ 2020	14/08 /2020	NIL	ANIL CHOUDHA RY M(J)	DISPOSAL STATEMENT,JU LY 2020	MAN OJ SHAR MA,		

						COMPUTER SECTION		
1559/2020	14/08/2020	NIL	N. RAJA, SPS TO MEMBER (JUDICIAL)	DISPOSAL STATEMENT R/O S.S. GARG M(J)		MAN OJ SHARMA, COMPUTER SECTION		
1560/2020	14/08/2020	NIL	RAMESH NAIR , M(J)	DISPOSAL STATEMENT, JULY 2020		MAN OJ SHARMA, COMPUTER SECTION		
1561/2020	14/08/2020	CESTAT/AHM/MT/2020/599	PA TO MEMBER (T), SHRI RAJU	DISPOSAL STATEMENT, JULY 2020		MAN OJ SHARMA, COMPUTER SECTION		
1562/2020	14/08/2020	CESTAT/AHD/PER/66/2020/593	RAJU M(J)	PERMISSION FOR PRONOUNCEMENT	PA to Registrar			
1563/2020	14/08/2020	NIL	P. ANJANI KUMAR M (T)	PERMISSION FOR PRONOUNCEMENT	PA to Registrar			
1564/2020	14/08/2020	CESTAT/AHD/PER/66/2020/600	RAJU M(J)	PERMISSION FOR PRONOUNCEMENT	PA to Registrar			
1565/2020	17/08/2020	ONE	ASDN OFFR (JUL) , HIGH COURT OIF	Case No. 229/2019 and CM No. 53877/2019	AR/SM			

			DELHI					
1566/ 2020	17/08 /2020	ONE	AR. SUPREME COURT, NEW DELHI	Civ Appeal No. 8655 of 2011 In FO 274 of 2011 in ST 16 of 2007	AR/SM			
1567/ 2020	17/08 /2020	ONE	ADMN OFFR, COMMISSI ONER CUSTOM, BHOPAL	High Court of MP at Jabalpur CEA No. 63/2018			AR	
1568/ 2020	17/08 /2020	ONE	ADMN OFFR, HIGH COURT OF DELHI	CUSAA No. 259/2018 CM No. 41469/2018			AR	
1569/ 2020	17/08 /2020	ONE	ADAMN OFFR, DELHI HIGH COURT	CUSAA No. 06/2020			AR	
1570/ 2020	17/08 /2020	ONE	ADMN OFFR, HIGH COURT OF DELHI	CUSAA No. 201/2019			AR	
1571/ 2020	18/08 /2020	ONE	G. SHRIDHAR, SPS, CESTAT, CHENNAI	Emergency hearing	PA to Registr ar		Po oja	
1572/ 2020	18/08 /2020	ONE	G. SHRIDHAR, SPS, CESTAT, CHENNAI	Reconciliation of GPF	Accoun t Section			
1573/ 2020	18/08 /2020	ONE	NEERAV KUMAR MALLICK, COMMISSI ONER INDORE	Appeal No. ST/50161/2020			AR	

1574/ 2020	18/08 /2020	ONE	NEERAV KUMAR MALLICK, COMMISSI ONER, CUSTOMS, INDORE	Appeal No. E/52884/2019-EX (SM)				AR	
1575/ 2020	18/08 /2020	ONE	HARSHITA S PANDEY, AR, CESTAT, MUMBAI	DISPOSAL STATEMENT				AR	
1576/ 2020	18/08 /2020	ONE	TV UNNIKRIS HNAN, SPS, MUMBAI	DISPOSAL STATEMENT	Comput er Cell				
1577/ 2020	18/08 /2020	ONE	P.K. CHOUDHA RY, M (J), KOLJATTA	DISPOSAL STATEMENT Jul 20	Comput er Cell				
1578/ 2020	18/08 /2020	ONE	S.K. MOHANTY, M (J), MUMBAI	DISPOSAL STATEMENT Mar 20	Comput er Cell				
1579/ 2020	18/08 /2020	ONE	ANITHA JAYAKUM AR, SPS, ND	permission of doing correction	PA to Registr ar				
1580/ 2020	19/08 /2020	ONE	GST OFFR, NEW SELHI	Certified copy Order No. 57399- 57400/2017				AR	
1581/ 2020	19/08 /2020	ONE	TK SARKARM DR. KOLKATA	Application of Ms. Pooja Kumari, Steni-II	Admini stration Section				
1582/ 2020	19/08 /2020	ONE	S. , BALASUBR AMANI, DINGIGUL	Acceptance of Pffer of appointment, AR	Admini stration Section				
1583/ 2020	21/08 /2020	ONE	ANIL CHOUDHA RY, MEMBER	PERMISSION FOR PRONOUNCEME NT OF ORDERS	PA to Registr ar			SW P	

			(J)					
1584/2020	21/08/2020	ONE	ANIL CHOUDHARY, MEMBER (J)	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA to Registrar		SWP	
1585/2020	21/08/2020	ONE	CESTAT, CHANDIGARH	Reqst for extension Sh. Ravi Shekhae Chaudhaey, UDC	Administration Section			
1586/2020	21/08/2020	ONE	SH V RAM GOPAL, SRENO HYDERABAD	Service certificate	Administration Section			
1587/2020	21/08/2020	ONE	ANIL G. SHAKKARWAR, MEMBER (T)	Relinquishment of charge	Administration Section			
1588/2020	21/08/2020	ONE	G SHRIDHAE, SPS, CESTAT, CHENNAI	Representation of V Kumar, SCD	Administration Section			
1589/2020	21/08/2020	ONE	ADMN OFFR, RAJASTHAN HIGH COURT	Order dated 27.07.20 in Appeal No. 21/2013			AR	
1590/2020	24/08/2020	NIL	ANIL CHOUDHARY, MEMBER (J)	aforementioned appeal dated 24.08.2020	PA to Registrar			
1591/2020	24/08/2020	NIL	ANIL CHOUDHARY, MEMBER (J)	appeal no 53300 - reg.	PA to Registrar			
1592/2020	24/08/2020	VIII (28) CUS/CESTAT/02/2020/1309	VIKASH KUMAR	APPEAL NO. C/52783-784 DATED		ASSISTANT REGIS		

				30.07.2020		TRAR		
1593/2020	24/08/2020	50765-2020	ANKIT TOTUKA, ADVOCATE	Appeal no. 103(SM)/ST/JPR/2020 dated 04.03.2020		ASSISTANT REGISTRAR		
1594/2020	24/08/2020	V(15) ADJ/CALL BOOK/DIV-VI/GZB/98/2017/624	ASSISTANT COMMISSIONER, CGST, GHAZIABAD	STATUS APPEAL in the case of versatile Enterprises		ASSISTANT REGISTRAR		
1595/2020	25/08/2020	01/CESTAT/BANG/CM	UMA SHANKAR VERMA, AR	intimation for expiring deputation	Administration Section			
1596/2020	25/08/2020	04/CESTAT/HYD/PF/VPP/18/98	ASSISTANT REGISTRAR, HYDERABAD	leave app. of sh. V.P. Pandey, Asstt.	Administration Section			
1597/2020	25/08/2020	NIL	M/S JAI HIND BIDI UTPADAK UDYOG SAHAKARI TA MARYADIT	RESTORATION OF APPEAL		Sh. Mukesh Gupta, Assistant Registrar		
1598/2020	25/08/2020	NIL	M/S JAI HIND BIDI UTPADAK UDYOG SAHAKARI TA MARYADIT	RESTORATION OF APPEAL E/001A/64-18-19		Sh. Mukesh Gupta, Assistant Registrar		
1599/2020	25/08/2020	NIL	M/S JAI HIND BIDI UTPADAK UDYOG SAHAKARI TA MARYADIT	RESTORATION OF APPEAL		Sh. Mukesh Gupta, Assistant Registrar		

1600/2020	25/08/2020	NIL	M/S JAI HIND BIDI UTPADAK UDYOG SAHAKARI TA MARYADIT	RESTORATION OF APPEAL		Sh. Mukesh Gupta, Assistant Registrar		
1601/2020	25/08/2020	NIL	T. VISHWA PRAKASH, DR, MUMBAI	request for forwarding app. for the post of Registrar	Administration Section			
1602/2020	25/08/2020	NIL	ANJANI, HINDI TRANSLATOR	post of assistant manager in NHAI on deputation basis-reg.	Administration Section			
1603/2020	25/08/2020	NIL	ANIL G. SHAKKARWAR, MEMBER (T)	MONTHLY DISPOSAL, july 2020	Computer Cell	manoj		
1604/2020	25/08/2020	NIL	ANIL G. SHAKKARWAR, MEMBER (T)	MONTHLY DISPOSAL, till august 2020	Computer Cell	manoj		
1605/2020	25/08/2020	CESTAT/AHD/PER/6/2020/	RAJU, MEMBER(T)	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA to Registrar			
1606/2020	25/08/2020	NIL	SURAJ SINGH	MEDICAL LEAVE	Administration Section			
1607/2020	25/08/2020	CESTAT/MUM/DMM/2020	V.K.SINHA, SPS TO SR. MEMBER (J)	APAR FOR THE YEAR 2019 OF SH. T. VISWAPRAKASH, DY REGISTRAR	PA			
1608/2020	25/08/2020	NIL	HEERALAL	REVIEW OF THE MEMORANDUM dated 21.08.2020	Administration Section			
1609/2020	25/08/2020	NIL	P.K.	PERMISSION	PA to			

2020	/2020		CHOUDHARY, M(J)	FOR PRONOUNCEMENT OF ORDERS	Registrar			
1610/2020	26/08/2020	NIL	P.K. CHOUDHARY, M(J)	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA			
1611/2020	26/08/2020	NIL	RACHNA GUPTA, MEMBER (J)	DISPOSAL STATEMENT, march 2020	Computer Cell	manoj		
1612/2020	26/08/2020	NIL	N. RAJA, SPS TO MEMBER (JUDICIAL)	request for permission to upload correct final orders in appeal no. ST/21977/2018 AND OTHERS	PA			
1613/2020	26/08/2020	AA.19011/2/2013-SO(AD.1C)CESTAT	S.BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	FORWARDING OF APPLICATION FOR THE POST OF CHAIRMAN, CERC	Administration Section			
1614/2020	26/08/2020	NIL	UMESH KR. AGARWAL, US TO GOI	loans to Government servants, under Grant No. 27	Administration Section			
1615/2020	26/08/2020	CESTAT/MUM/H,V/2020	T. VISHWA PRAKASH, DR, MUMBAI	PAYMENT OF HIRING OF VEHICLES	Administration Section			
1616/2020	26/08/2020	2(24)/CESTAT/RENT FILE/CHD/2016-II	HOO/SPS, CESTAT, CHANDIGARH	FORWARDING OF RENT BILL, JULY 2020	Administration Section			
1617/2020	26/08/2020	NIL	MAHESH KUMAR, HOO/SPS, CHANDIGARH	MEDICAL BILL	Administration Section			
1618/2020	26/08/2020	NIL	SH. RAMESH	PERMISSION FOR RELISTING	PA			

			NAIR, M (J)	of st/52342/2015				
1619/2020	27/08/2020	NIL	MUKESH GUPTA, AR	Addendum, new delhi	PA			
1620/2020	27/08/2020	NIL	AKHOURI HRIDAYA NAND SINHA	proposal for computerization, CESTAT	Computer Cell	MANOJ		
1621/2020	27/08/2020	01/CESTAT/BANG/CM	UMA SHANKAR VERMA, AR	intimation for expiring deputation OF MANOJ KUMAR	Administration Section			
1622/2020	27/08/2020	NIL	BHANU MEHTA, STENO - II	JOINING REPORT	Administration Section			
1623/2020	27/08/2020	NIL	ANIL CHOUDHARY, MEMBER (J)	F. NO. 01(05)/CIRCULAR/CESTAT/2017	PA			
1624/2020	27/08/2020	CESTAT/WZB/DMM/2019 DT. 26.08.2020	DR. D.M.MISRA, MEMBER (J)	EXTENSION OF PERIOD TO PRONOUNCE ORDERS	PA to Registrar			
1625/2020	27/08/2020	CESTAT/AHD/PRONOUNCEMENT/614	RAMESH NAIR, MEMBER (J)	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA to Registrar			
1626/2020	27/08/2020	01/CESTAT/BANG/ADMN.	UMA SHANKAR VERMA, AR	leave details of honorable members	PA to Registrar			
1627/2020	27/08/2020	NIL	J.K. GOLAY, SPS	vacation of govt. accomodation	Administration Section			
1628/2020	27/08/2020	NIL	P. VENKANT A SUBBARAO, M(J)	casual leave	Administration Section			
1629/2020	27/08/2020	NIL	ANIL CHOUDHARY, MEMBER	F. NO. 01(05)/CIRCULAR/CESTAT/2017 dated 01.11.2018	PA to Registrar			

			(J)					
1630/2020	28/08/2020	NIL	HOO/SPS, CESTAT, CHANDIGARH	leave record of honorable Member(J)	PA to Registrar			
1631/2020	28/08/2020	NIL	MANAS KR. SINHA, ASST REGISTRAR	ORAINFONET PVT. LTD. Prayagaraj		ASST REGISTRAR		
1632/2020	28/08/2020	NIL	MANAS KUMAR SINHA, AR	permises at Kendriya Sadan		ASST REGISTRAR		
1633/2020	28/08/2020	NIL	SANJAI, UDC	app. casual leave	Administration Section			
1634/2020	28/08/2020	34/PERSON/CESTAT/KOL/2000	DR. REGISTRAR, CESTAT KOL	service book to complete	Administration Section			
1635/2020	28/08/2020	NIL	MANAS KUMAR SINHA, AR	certificate of GFR-REG.	Administration Section			
1636/2020	28/08/2020	I(20)ARC/CESTAT/MCO/29/2019-20	NEERAV KUMAR MALLICK, COMMISSIONER, CGST & CENTRAL EXCISE, INDORE	APPEAL NO C/50111/2020-CUDB		ASST REGISTRAR		
1637/2020	28/08/2020	G-4(1)ACCTS-TOUR-TFR/CESTAT/CH/2017	G SHRIDHAR, SPS/HOO	transfer TA		ASST REGISTRAR		
1638/2020	31/08/2020	NIL	HOO/SPS, CESTAT, CHENNAI	LEAVE RECORD OF HON. MEMBER (J)	PA			
1639/2020	31/08/2020	NIL	T.K.SARKAR, DY. REGISTRAR	REPLY OF CIRCULAR DATED 26.8.2020	PA			

1640/2020	31/08/2020	18(1)/MISC/CESTAT/ALLD/2015PARTIII	MANAS KR. SINHA, ASST REGISTRAR	AVAILABILITY OF HON. MEMBERS	PA			
1641/2020	31/08/2020	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR PRONOUNCEMENT of E/50825/2019 and others	PA			
1642/2020	31/08/2020	NIL	ASST. REGISTRAR, CESTAT, HYDERABAD	details of the appeal in which sh. niveet seth. adv representing the litigants	Administration Section			
1643/2020	31/08/2020	NIL	T.VISWAPRAKASH, DY. REGISTRAR	AVAILABILITY OF HON. MEMBERS	PA			
1644/2020	31/08/2020	NIL	MEHUL, STENO TOM (J)	DISPOSAL STATEMENT OF SH. RAMESH NAIR	Computer Cell			
1645/2020	31/08/2020	NIL	GAJENDRA SINGH, HEAD CLERK	JOINING REPORT	Administration Section			
1646/2020	31/08/2020	A.19011/18/2019-AD.1C(CESTAT)	S.BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	FORWARDING OF APPLICATION OF SH. S.S. GARG, MEMBER (T) FOR THE POST OF VICE CHAIRMAN	Administration Section			
1647/2020	31/08/2020	NIL	T.VISWAPRAKASH, DY. REGISTRAR	DETAILS OF APPEALS BY SH. NIVEET SETH	Administration Section			

1648/ 2020	31/08 /2020	NIL	SH. RAMESH NAIR, M (J)	INVESTMENT DETAILS OF TRANSACTION OF MORE THANT RS. ONE LAKH	Admini stration Section			
1649/ 2020	31/08 /2020	NIL	SPS TO HON. MEMBER (T)	DISPOSAL STATEMENT OF SH RAJU, M (T)	Comput er Cell			
1650/ 2020	31/08 /2020	NIL	M/S VIDEOCON D2H LTD.	request for non dismissal of appeal of m/s videocon d2h limited		ASST REGIS TRAR		